

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI
Original Application No. 290/2025**

In the matter of:

Shri Hemant Singh Gonia & Others

... Applicant

Vs

State of Uttarakhand & Others

... Respondents

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New Delhi

Dated:



**Filed By
DEEPAK BORA**

Counsel for the State of
Uttarakhand 17, New Lawyers
Chambers,
Setalvad Block,
Supreme Court of India
New Delhi-110001
Mobile No. 9971578987

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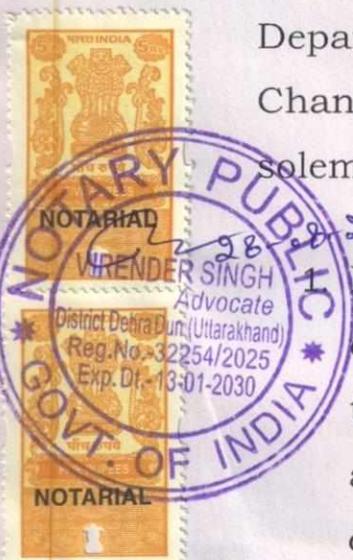
State of Uttarakhand & Others

... Respondents

**RESPONSE AFFIDAVIT ON BEHALF OF PRINCIPAL
SECRETARY, DEPARTMENT OF ENVIRONMENT
CONSERVATION AND CLIMATE CHANGE, GOVERNMENT
OF UTTARAKHAND, DEHRADUN, IN COMPLIANCE OF
DIRECTIONS PASSED BY THE HON'BLE NATIONAL GREEN
TRIBUNAL VIDE ITS ORDER DATED 09.07.2025.**

I, Kahkashan Naseem, aged about 44 years, D/o Late Sri Abdul Sattar Ansari, presently posted as Additional Secretary, Department of Environment Conservation and Climate Change, Government of Uttarakhand, Dehradun, do hereby solemnly affirm and state as under:

In my aforesaid official capacity, I have been duly empowered by the competent authority to sign and affirm the present affidavit. I am well acquainted with the facts and circumstances of the case and am, therefore, fully competent and authorised to affirm and submit this

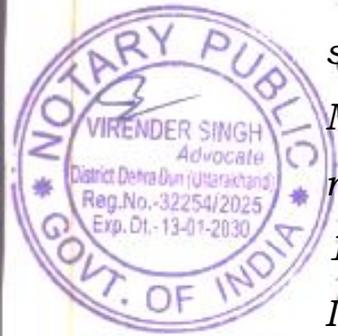


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before this Hon'ble Tribunal. The present affidavit is being filed in due compliance with the directions issued by this Hon'ble National Green Tribunal vide its order dated 09.07.2025 in the aforementioned Original Application.

1. That the principal grievance of the applicant, are herein as follows:

"In the Bhawali area of Nainital district of Uttarakhand, there is Shipra north flowing river, which flows through Kainchi Dham temple to Khairna. People have illegally occupied the banks of this river and built hotels and houses. The sewer pipes of their houses have been laid on the river. A lot of dirt is being generated. It is not worth seeing or standing there. Whereas, as per order of the Ministry of Environment, Government of India there should not be any house, hotel, temple, mosque, church within 150 meters of the river. This river has a lot of importance. It has also been written about it in the scriptures. You can inspect this river at Bhawali market. The Municipal Pollution Department just serves the purpose by giving notices to them. This is what happens every time. There is no one to look after it. Especially, there is so much dirt on the river from Bhawali to below Kainchi Dham temple. There is no one to look after it. Here also, shops have been built on the banks of the river in front of the temple. Their

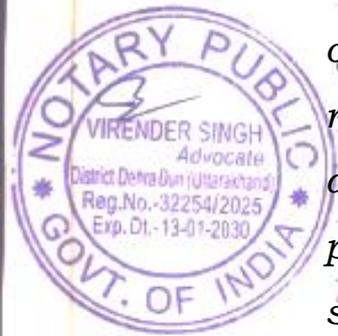


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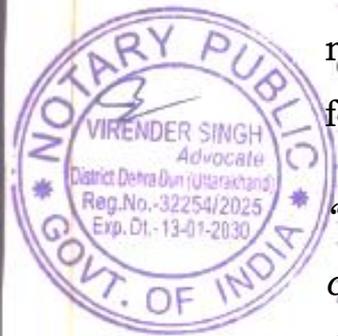
sewers are also going towards the river, to whom notices were given, which is not the rule. This is absolutely true that from this very river's water, Neem Karoli Maharaj made prasad and served to the devotees when the ghee got finished and the shopkeepers here are robbing people by unusual hotel rent, food, breakfast and lunch as per their wish. Many people are cheating people by making fake ID of Neem Karoli Maharaj ji. Kainchi Dham Trust neither gets the river cleaned nor takes any action while offerings of worth crores of rupees are made here. This river is getting polluted, photo and video we are collecting and sending to you. Action should be taken on this in public interest. This is absolutely true and this place should be inspected by the Environment Ministry of Government of India, NGT.

Every year crores of rupees are spent by the government to improve this river. Many quintals of garbage are removed by social workers through continuous cleanliness drives in this river. The district administration, municipal corporation, district environment department do not pay any attention to this. This matter has been going on for the past several years. There is no one to look into it. Please take the trouble of immediately filing a complaint with the NGT department and taking action. The local people will always be grateful to you for this noble work”

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2. That this Hon'ble Tribunal, in view of the environmental concerns raised in the application, was pleased to constitute a Joint Committee comprising officers authorized by the Uttarakhand Pollution Control Board and the District Magistrate, Nainital, with a direction to undertake site visits, examine the grievances of the applicant, associate the applicant and the project proponents, verify the factual position, and suggest remedial measures. The said Committee was required to submit its report through the Uttarakhand Pollution Control Board, which was made the nodal agency. The relevant paragraphs of the said order are herein as follows:



“6. In view of the environmental questions involved in the case, we also consider it appropriate that a Joint Committee be constituted to verify the factual position and suggest appropriate remedial action. Accordingly, we constitute a Joint Committee comprising of officers duly authorized by UKPCB and District Magistrate, Nainital and direct the same to meet within two weeks, undertake visits to the site, look into the grievances of the applicant, associate the applicant and representative of the concerned project proponents, verify the factual position and suggest appropriate remedial action. The UKPCB will be the nodal agency for coordination and compliance.

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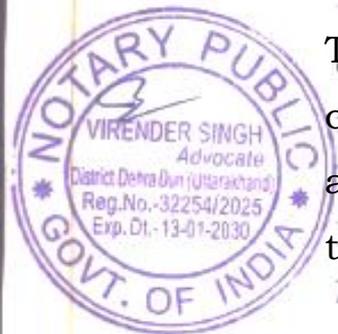
7. Report of the Joint Committee may be filed by UKPCB within one month.”

3. The office of the deponent in compliance of the order, issued a notice to all the concerned authorities, i.e. the District Magistrate, Nainital; Executive Officer, Nagar Palika Parishad, Bhawali; and Member Secretary, UKPCB, Dehradun, to file a detailed report in compliance of the order dated 09/07/2025 of the Hon’ble NGT. A copy of the said circular notice dated 31/07/2025 and 13/08/2025 has been annexed herewith and marked as **Annexure A** for the kind perusal of the Hon’ble Tribunal.

4. That in compliance with the directions of this Hon’ble Tribunal, the Joint Committee first and foremost contacted the applicant Hemant Singh Gonia, but the applicant did not turn up to visit the site at the time of the inspection due the reason well known to him.

5. That the inspection of the concerned site was duly carried out on 18.08.2025. The Joint Inspection Report was subsequently prepared and submitted through the nodal agency. A true copy of the said Joint Inspection Report is annexed herewith and marked as **Annexure B**.

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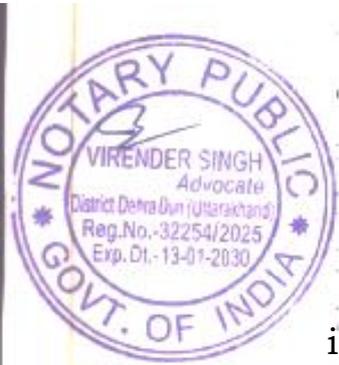
6. The report suggests that:-

- i. Every year, a large number of devotees and tourists visit the Bhawali/Kainchi Dham area, resulting in increased pressure on local sanitation and waste management systems. To maintain the quality of the river and the sanctity of the temple, it is necessary to establish adequate public toilets at suitable locations.
- ii. Similarly, due to the unexpected rise in solid waste from the heavy footfall of visitors, sufficient arrangements for dustbins should be made to ensure proper collection and segregation of waste.
- iii. Further, to manage sewage and effluents generated in the area, the construction of a Sewerage Treatment Plant (STP) of appropriate capacity is required on a priority basis.

7. It is further submitted that in addition, to regulate ongoing construction activities, the Government of Uttarakhand, through its Housing Section-2 notification dated 04.08.2025, has declared the area within a 2 km radius of Shri Kainchi Dham as a Development Area under the District Development Authority, Nainital.

8. That the present affidavit is filed in faithful compliance with the directions of this Hon'ble Tribunal and the facts stated herein are based upon the records of the Joint

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Committee inspection, departmental records, and information furnished by concerned authorities.

[Handwritten signature]

DEPONENT

VERIFICATION

I, the deponent above named, do hereby verify that the contents of my above affidavit are true and correct to my knowledge and belief and based upon official records available with me and information received. No part of it is false and nothing material has been concealed therefrom.

Verified at Dehradun, Uttarakhand, on this 28 day of 08, 2025.

Identified by

Manish Nautiyal
(Manish Nautiyal)
Comp. Opp.

[Handwritten signature]

DEPONENT



SR. No. 522
Date. 28-08-2025

This affidavit is sworn before me by
shri. Kahkashan Naseem
who is identified by Sri. Manish Nautiyal (C. Opp.)
at Dehradun on

28-08-2025
Virender Singh
Advocate & Notary Dehradun
Time - 10.17 A.M.

संख्या- 318660 /XXXVIII-1-2025 ई-90640
शीर्ष प्राथमिकता/कोर्ट-केस

प्रेषक,

कहकशां नसीम,
अपर सचिव
उत्तराखण्ड शासन।

सेवा में,

1. जिलाधिकारी, नैनीताल।
2. **Executive Officer**, नगर पालिका परिषद, भवाली।
3. सदस्य सचिव, उत्तराखण्ड प्रदूषण नियंत्रण बोर्ड, देहरादून।

पर्या0 संरक्षण एवं जलवायु परिवर्तन अनु. देहरादून: दिनांक: 31 जुलाई, 2025

विषय:- मा.राष्ट्रीय हरित प्राधिकरण में योजित मूल आवेदन संख्या-290/2025 हेमन्त सिंह गोनिया बनाम उत्तराखण्ड राज्य व अन्य के संबंध में।

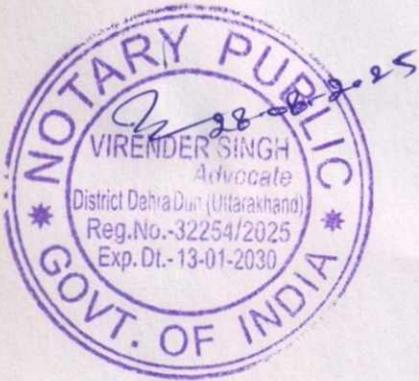
महोदय,

उपर्युक्त विषयक न्यायिक सलाहकार, मा.राष्ट्रीय हरित प्राधिकरण, नई दिल्ली के आदेश दिनांक 18.07.2027 की छायाप्रति मय संलग्नक प्रेषित करते हुए मुझ यह कहने का निदेश हुआ है कि कृपया प्रश्नगत मूल आवेदन संख्या-290/2025 हेमन्त सिंह गोनिया में पारित आदेश दिनांक 09.07.2025 अनुपालनार्थ अपने-अपने विभाग से सम्बन्धित वांछित सूचना/आख्या एक सप्ताह के भीतर शासन को उपलब्ध कराने का कष्ट करें।

प्रश्नगत मूल आवेदन में अगली सुनवाई दिनांक 18.08.2025 को नियत होने के दृष्टिगत आपका व्यक्तिगत ध्यान भी अपेक्षित है।

संलग्नक:-यथोपरि।

भवदीया,



Digitally signed by
Kahkashan Naseem
Date: 31-07-2025
16:56:35

(कहकशां नसीम)
अपर सचिव।

संख्या-322475/XXXVIII-1-2025-ई- 90640

कोर्ट केश/शीर्ष प्राथमिकता

अनुस्मारक

प्रेषक,

कहकशां नसीम,
अपर सचिव
उत्तराखण्ड शासन।

सेवा में,

1. जिलाधिकारी, नैनीताल।
2. **Executive Officer**, नगर पालिका परिषद, भवाली।
3. सदस्य सचिव, उत्तराखण्ड प्रदूषण नियंत्रण बोर्ड, देहरादून।

पर्या0 संरक्षण एवं जलवायु परिवर्तन अनुभाग, देहरादून: दिनांक: 14 अगस्त, 2025

विषय:- मा.राष्ट्रीय हरित प्राधिकरण में योजित मूल आवेदन संख्या-290/2025 हेमन्त सिंह गोनिया बनाम उत्तराखण्ड राज्य व अन्य के संबंध में।

महोदय,

उपर्युक्त विषयक शासन के पत्र संख्या-318660/2025, दिनांक 31.07.2025 का संदर्भ ग्रहण करने का कष्ट करें, जिसके माध्यम से प्रश्नगत मूल वाद संख्या-290/2025 हेमन्त सिंह गोनिया में मा. प्राधिकरण के पारित आदेश दिनांक 09.07.2025 के अनुपालनार्थ अपने-अपने विभाग से सम्बन्धित वांछित सूचना/आख्या एक सप्ताह के भीतर शासन को उपलब्ध कराये जाने की अपेक्षा की गयी, जो आतिथि तक शासन में अप्राप्त है।

2- इस संबंध में अनुस्मरण कराते हुए मुझे यह कहने का निदेश हुआ है कि कृपया प्रश्नगत वाद में प्रतिवादी-01 (प्रमुख सचिव, पर्यावरण विभाग, उत्तराखण्ड शासन) की ओर से reply/response मा.प्राधिकरण में दाखिल किया जाना है। अतः शासन के उक्त संदर्भित पत्र में कृत अपेक्षा के क्रम में वांछित सूचना 03 दिवस के भीतर शासन को उपलब्ध कराने का कष्ट करें।

प्रश्नगत मूल आवेदन में अगली सुनवाई दिनांक 29.08.2025 को नियत होने के दृष्टिगत आपका व्यक्तिगत ध्यान भी अपेक्षित है।

सल्लक्षणक-यथोपरि।

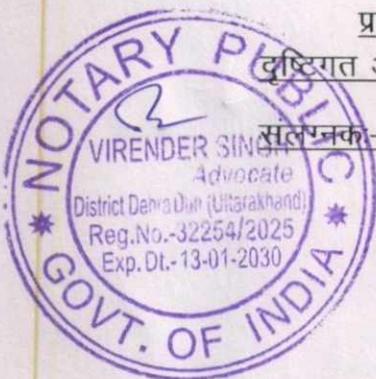
भवदीया,

Digitally signed by
Kahkashan Naseem
Date: 13-08-2025
18:48:08

(कहकशां नसीम)
अपर सचिव।

संख्या एवं दिनांक-तदैव।

प्रतिलिपि:-Shri Deepak Bora, Counsel for the State of Uttarhand, 17, New Lawyers Chambers, Setalvad Block, Supreme Court of India, New Delhi को सूचनार्थ प्रेषित।



संयुक्त निरीक्षण आख्या

मा० राष्ट्रीय हरित अधिकरण, नई दिल्ली में योजित Original Application No. 290 / 2025 प्रार्थी श्री हेमन्त सिंह गौनिया एवं अन्य बनाम उत्तराखण्ड राज्य एवं अन्य में पारित आदेश दिनांक 09 जुलाई, 2025 के अनुपालन में जिला अधिकारी महोदया, नैनीताल के आदेश संख्या 70 / स्थानीय निकाय / 2025 दिनांक 22 जुलाई, 2025 के द्वारा प्रकरण की संयुक्त जाँच हेतु गठित संयुक्त जाँच कमेटी द्वारा दिनांक 18 अगस्त, 2025 को शिप्रा नदी का संयुक्त निरीक्षण किया गया, आख्या निम्नवत है:-

माननीय राष्ट्रीय हरित अधिकरण, नई दिल्ली द्वारा दिनांक 09.07.2025 को पारित आदेश के प्रभावी अंश निम्नवत् है:-

"In View of the environmental questions involved in the case, we also consider it appropriate that a Joint Committee be constituted to verify the factual position and suggest appropriate remedial action. Accordingly we constitute a Joint Committee comprising of officers duly authorized by UKPCB and District Magistrate, Nainital and direct the same to meet within two weeks, undertake visits to the site, look into the grievances of the applicant, associate the applicant and representative of the concerned project proponents, verify the factual position and suggest appropriate remedial action. The UKPCB will be the nodal agency for coordination and compliance."

Report of the Joint Committee may be filed by UKPCB within one month.

List on 29.08.2025 for further consideration.

मा० एन०जी०टी द्वारा पारित आदेश की प्रति संलग्न है। (संलग्नक-01)

1. प्रार्थी श्री हेमन्त सिंह गौनिया से उनके दूरभाष से सम्पर्क किया गया, श्री गौनिया द्वारा संयुक्त निरीक्षण में उपस्थित होने में असमर्थता व्यक्त की गयी। श्री हेमन्त सिंह गौनिया द्वारा मा० राष्ट्रीय हरित अधिकरण में प्रस्तुत प्रार्थना पत्र में मुख्यतः कथन हैं कि "नैनीताल जिले के भवाली क्षेत्र में शिप्रा उत्तर वाहिनी नदी है जो नदी कैंची धाम मंदिर होते हुए खैरना तक निकलती है, इस नदी के किनारे लोगों द्वारा अवैध कब्जे कर होटल बना दिए गये हैं, घर बना दिए गये हैं उनके घरों की सीवर की पाइप नदी में डाल रखी है, बहुत गंदगी हो रही है देखने लायक और खड़े होने लायक नहीं है शिप्रा नदी के किनारे लोगों द्वारा अवैध कब्जा कर होटल बना दिये हैं जबकि नियमों / शासनादेश के अनुसार नदी से डेढ़ सौ मीटर दूरी पर कोई मकान, होटल, मंदिर, मस्जिद, गिरिजाघर नहीं होना चाहिए। खासकर भवाली से लेकर कैंची धाम मंदिर के नीचे इतनी गंदगी है कोई देखने वाला नहीं है। मंदिर के सामने नदी किनारे दुकान बना दी गयी हैं इनके सीवर भी नदी की तरफ जा रहे हैं तथा घरों का सीवर का पाइप नदी में डाला गया है"।

2. प्रार्थी श्री हेमन्त सिंह गौनिया द्वारा शिप्रा नदी में गन्दगी करने एवं इस नदी के किनारे घर व्यवसायिक एवं आवासीय प्रतिष्ठान निर्मित करने का उल्लेख प्रार्थना पत्र में किया गया गया है। संयुक्त निरीक्षण के दौरान पाया गया कि भवाली से कैंची धाम तक जिसे शिप्रा नदी कहा गया है, वह ग्राम नगरी गांव के गैर ज.वि. खतौनी खाता संख्या 121, ग्राम कहलकवीरा पट्टी भवाली (नैनीताल) के गैर ज.वि. खतौनी खाता संख्या 44 में रौली एवं ग्राम मल्ला निगलाट के गैर ज.वि. खतौनी खाता संख्या 86 में नाला भू- अभिलेख दर्ज है। भू- अभिलेखों में दर्ज यह रौली / नाला भवाली नगर पालिका क्षेत्र से प्रवाहित होकर कैंची मंदिर होते हुए कोसी नदी में मिलती है, खतौनी नदी संलग्न है। (संलग्नक - 02)

3. रौली / नाले के किनारे बने भवन एवं होटल के सीवर लाईनों की जाँच नगर पालिका परिषद, भवाली द्वारा समय-समय पर की जाती है एवं खुले में सीवर बहने पर पालिका द्वारा नियमानुसार चालानी कार्यवाही की जाती है, पालिका द्वारा वर्तमान तक कुल 35 चालानों से रू० 41,200.00 अर्थदण्ड वसूल किया गया है। रौली में खुले रूप से कूड़ा डालने पर पर नियमानुसार Anti littering and spitting Act के अन्तर्गत चालानी कार्यवाही नगर पालिका परिषद द्वारा की जाती है, पालिका द्वारा 97 व्यक्तियों का चालान कर रू० 1,29,700.00 अर्थदण्ड वसूल किया गया है। नगर पालिका परिषद, भवाली जिसकी जनसंख्या लगभग 8483 है तथा क्षेत्र की फ्लोटिंग जनसंख्या 1500 प्रतिदिन है। नगर पालिका परिषद, भवाली से लगभग 2.0 टन प्रतिदिन ठोस अपशिष्ट एकत्रित किया जाता है, जिसका निस्तारण नगर निगम, हल्द्वानी के कलस्टर में किया जाता है। श्री कैंची धाम के 01 कि.मी. क्षेत्र की जनसंख्या लगभग 460 है तथा क्षेत्र की फ्लोटिंग जनसंख्या लगभग 20000 प्रतिदिन है। नगर पालिका परिषद भवाली द्वारा श्री कैंची धाम क्षेत्र से 0.45 टन ठोस अपशिष्ट प्रतिदिन एकत्रित किया जाता है जिसका निस्तारण नगर निगम, हल्द्वानी के कलस्टर में किया जाता है।



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4. जिला पंचायत, नैनीताल द्वारा भवाली ग्रामीण क्षेत्र से कैंचीधाम/गरमपानी खैरना तक सप्ताह में दो दिन कूड़ा वाहन द्वारा कूड़ा संग्रहण कर कूड़े का निस्तारण नगर निगम हल्द्वानी के कलस्टर मेंटोस अपशिष्ट निस्तारित किया जाता है।

5. नगर पालिका, भवाली तथा कैंची धाम क्षेत्र में सीवर लाईन तथा संयुक्त उत्प्रवाह शुद्धिकरण संयंत्र स्थापित नहीं है। वर्तमान में संदर्भित क्षेत्रों से जनित घरेलू उत्प्रवाह का निस्तारण सोक पिट, सेप्टिक टैंक के माध्यम से किया जा रहा है। निरीक्षण के दौरान उक्त रौली एवं नाले के समीप स्थापित/ संचालित

व्यवसायिक एवं आवासीय भवनों से जनित सीवर का निस्तारण रौली/नाले में होना नहीं पाया गया।

6. संयुक्त निरीक्षण के दौरान कैंची धाम एवं भवाली नगर के आस-पास कतिपय व्यवसायिक एवं आवासीय भवनों से जनित उत्प्रवाह के निस्तारण हेतु पाईप रौली/नाले की ओर खुले पाये गये तथा कैंची मंदिर क्षेत्र में जनित टोस अपशिष्ट के भण्डारण/पृथककरण हेतु जैविक व अजैविक कूड़ादानों की व्यवस्था नहीं पायी गयी।

7. संयुक्त निरीक्षण के दौरान उक्त रौली/नाले के अपस्ट्रीम पर नैनीताल बैंक रामगढ रोड भवाली के समीप तथा डाउन स्ट्रीम में वन विभाग गेस्ट हाउस श्री कैंची मंदिर पुलिया के समीप तथा श्री साई मंदिर कैंची धाम के समीप से जल नमूना एकत्रित कर विश्लेषित किया गया, प्राप्त परिणाम water Quality criteria IS:2296 के अनुसार निम्नानुसार सारणीबद्ध हैं:-

Parameter	Sampling Location			Designated best use (DBU)water IS:2296 Quality class - B
	1- Near nainital bank ramgarh road bhowali (Measured Value)	2- Near Forest guest house kanchi dham (measured Value)	3- Near Sai mandir Kanchi dham (Measured Value)	
pH	7.47	7.60	7.39	6.5-8.5
DO(mg/ltr)	6.2	7.2	6.8	5.0min
BOD (3 days At 27°C) (mg/ltr)	2.4	<2.0	2.0	3.0
Total coliform (MPN/100ml)	140	80	110	500

विश्लेषण आख्या संलग्न है। (संलग्नक-03)

उक्त परिणाम से स्पष्ट है कि जल की गुणवत्ता केन्द्रीय प्रदूषण नियंत्रण बोर्ड द्वारा निर्धारित Water Quality Criteriaके अनुसार Designated Best Use (DBU) Water Quality Class-Bके अन्तर्गत है। इसके अतिरिक्त उत्तराखण्ड प्रदूषण नियंत्रण बोर्ड द्वारा मासिक रूप से श्री कैंची धाम के डाउन स्ट्रीम श्री साई मंदिर कैंची धाम पुलिया के समीप से जल नमूना एकत्रित कर विश्लेषण किया जाता है। विश्लेषण आख्यानुसार जल की गुणवत्ता केन्द्रीय प्रदूषण नियंत्रण बोर्ड द्वारा निर्धारित Water Quality Criteriaके अनुसार Designated Best Use (DBU) Water Quality Class- Bके अन्तर्गत है, विगत 01 वर्ष की विश्लेषण आख्या संलग्न है। (संलग्नक - 04)

8. कैंची धाम में प्रत्येक वर्ष 15 जून को मंदिर का स्थापना दिवस मनाया जाता है जिसमें देश, विदेश के श्रद्धालु दर्शन एवं प्रवास हेतु आते हैं। कैंची धाम में श्रद्धालुओं, पर्यटकों की निरन्तर वृद्धि एवं यहाँ पर आवासीय एवं व्यवसायिक प्रतिष्ठानों के निर्माण में हो रही निरन्तर बढ़ोत्तरी के फलस्वरूप सीवेज की अपत्याशित वृद्धि के दृष्टिगत अधिशासी अभियन्ता, निर्माण शाखा, उत्तराखण्ड पेयजल निगम, भीमताल, जनपद नैनीताल द्वारा कैंची धाम सीवरेज योजना का प्राक्कलन अनुमानित लागत रू0 2796.61 लाख का विरचित किया जा रहा है एवं वर्तमान में एस0टी0पी0 निर्माण के लिए भूमि का चयन कर लिया गया है। लगभग 1 एम0एल0डी0 क्षमता का एस0टी0पी0 एवं लगभग 9.5 कि0मी0 की सीवर लाईन प्रस्तावित है, अधिशासी अभियन्ता, निर्माण शाखा, उत्तराखण्ड पेयजल निगम, भीमताल, जनपद नैनीताल की आख्या संलग्न है। (संलग्नक - 05) उक्त के अतिरिक्त नगर पालिका परिषद भवाली क्षेत्रान्तर्गत भवाली नगर क्षेत्र में सीवर एवं ड्रेनेज प्लान के निर्माण कार्य हेतु माननीय मुख्यमंत्री घोषणा संख्या 618/ 2024 के अन्तर्गत निर्माण शाखा, उत्तराखण्ड पेयजल निगम भीमताल द्वारा डी0पी0आर0 बनाये जाने की कार्यवाही गतिमान है।

9. प्रार्थी श्री हेमन्त सिंह गौनिया द्वारा अपने प्रार्थना पत्र में नदी किनारे अवैध कब्जा कर होटल बनाये जाने का उल्लेख किया गया है। संयुक्त निरीक्षण के दौरान राजस्व विभाग के भू-अभिलेखों से मौके पर मिलान करने पर स्थान कैंची मंदिर के समीप राज्य सरकार के स्वामित्व की भूमि में एक



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भवन एवं एक रेस्टोरेन्ट कुल दो अवैध निर्माण चिह्नित किये जाने पाये गये जिन्हें क्षेत्रीय राजस्व उप निरीक्षक द्वारा नोटिस दिए गये हैं। भवाली में नाले से लगी हुई लोक निर्माण विभाग की भूमि में कुल 08 अतिक्रमण पाये गये, लोक निर्माण विभाग द्वारा उक्त अतिक्रमणकारियों को नोटिस दिए गये हैं एवं लोक निर्माण विभाग के स्तर से कार्यवाही गतिमान है। राजस्व उपनिरीक्षक की आख्या (संलग्नक-06) एवं उपजिलाधिकारी, नैनीताल की आख्या संलग्न है। (संलग्नक-07)

संयुक्त जाँच करने उपरान्त पाया गया कि प्रार्थी श्री हेमन्त सिंह गौनिया द्वारा जिस शिप्रा नदी का उल्लेख प्रार्थना पत्र में किया गया है, वह राजस्व अभिलेखों में रौली/नाला दर्ज है। रौली/नाले के समीप व्यवसायिक प्रतिष्ठान, रेस्टोरेन्ट, होटल एवं आवासीय भवन स्थित हैं, इन स्थापित प्रतिष्ठानों/ भवनों से जनित सीवर का निस्तारण रौली/नाले में होना नहीं पाया गया। इसके अतिरिक्त उत्तराखण्ड प्रदूषण नियंत्रण बोर्ड द्वारा मासिक रूप से श्री कैंची धाम के डाउन स्ट्रीम श्री साई मंदिर कैंची धाम पुलिया के समीप से जल नमूना एकत्रित कर विश्लेषण किया जाता है। विश्लेषण आख्यानुसार जल की गुणवत्ता केन्द्रीय प्रदूषण नियंत्रण बोर्ड द्वारा निर्धारित Water Quality Criteria के अनुसार Designated Best Use (DBU) Water Quality Class- B के अन्तर्गत है। सीवेज की अप्रत्याशित वृद्धि के दृष्टिगत अधिशासी अभियन्ता, निर्माण शाखा, उत्तराखण्ड पेयजल निगम, भीमताल, जनपद नैनीताल द्वारा कैंची धाम सीवेज योजना का प्राक्कलन अनुमानित लागत रू0 2796.61 लाख का विरचित किया जा रहा है एवं वर्तमान में एस.टी.पी. निर्माण के लिए भूमि का चयन कर लिया गया है। लगभग 01 एम.एल.डी. क्षमता का एस.टी.पी. एवं लगभग 9.5 कि0मी0 की सीवर लाईन प्रस्तावित है। उक्त के अतिरिक्त नगर पालिका परिषद भवाली क्षेत्रान्तर्गत भवाली नगर क्षेत्र में सीवर एवं ड्रेनेज प्लान का निर्माण कार्य हेतु माननीय मुख्यमंत्री घोषणा संख्या 618/ 2024 के अन्तर्गत निर्माण शाखा, उत्तराखण्ड पेयजल निगम भीमताल के स्तर से डी.पी.आर. बनाये जाने की कार्यवाही गतिमान है। संयुक्त निरीक्षण के दौरान लिए गये फोटोग्राफ संलग्न हैं। (संलग्नक-8)

सुझाव/उपचारात्मक उपाय

1. भवाली/कैंची धाम परिक्षेत्र में प्रतिवर्ष बहुतायत संख्या में पर्यटक/श्रद्धालु दर्शन हेतु आते हैं। पर्यटकों/श्रद्धालुओं की संख्या में बढ़ोत्तरी होने के कारण उपयुक्त स्थलों पर आवश्यक संख्या में सार्वजनिक शुल्भ शौचालयों की स्थापना करवाया जाना उचित होगा, जिससे नदी की गुणवत्ता व मंदिर की पवित्रता बनी रहे।
2. भवाली कैंची धाम क्षेत्र में अत्यधिक मात्रा में श्रद्धालुओं के आवागमन से ठोस अपशिष्ट की मात्रा में अप्रत्याशित बढ़ोत्तरी हो जाती है, ठोस अपशिष्ट के एकत्रण/पृथक्करण हेतु भवाली/कैंची धाम परिक्षेत्र में उचित संख्या के कुड़ेदानों की व्यवस्था करवाया जाना उचित होगा। जिससे ठोस अपशिष्ट का एकत्रण/पृथक्करण उचित प्रकार किया जा सके।
3. भवाली/कैंची धाम परिक्षेत्र में जनित उत्प्रवाह/सीवेज के निस्तारण हेतु उचित क्षमता के सीवेज ट्रीटमेंट प्लांट (एस0टी0पी0) का निर्माण प्राथमिकता के आधार पर करवाया जाना उचित होगा।

कैंची धाम क्षेत्र में हो रहे निर्माण कार्यों को नियंत्रित किये जाने हेतु आवास अनुभाग-2, उत्तराखण्ड शासन, की ई फाईल संख्या-E-75892 दिनांक 04.08.2025 से श्री कैंची धाम के 02 कि0मी0 की परिधि का क्षेत्र जिला विकास प्राधिकरण, नैनीताल के विकास क्षेत्र के रूप में अधिसूचित किया गया है। (संलग्नक-09)

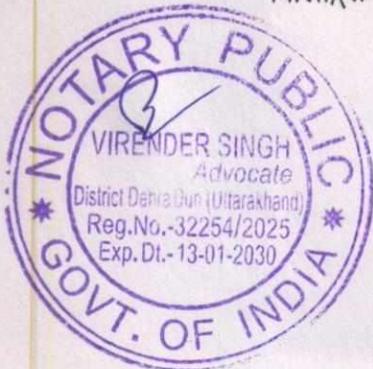
अधिशासी अधिकारी,
नगर पालिका परिषद,
भवाली, (सदस्य)

क्षेत्रीय अधिकारी,
यू.के.पी.सी.बी.,
हल्द्वानी, (सदस्य)

अपर मुख्य अधिकारी,
जिला पंचायत नैनीताल
(सदस्य)

उपजिलाधिकारी
नैनीताल
(सदस्य)

उप जिला अधिकारी,
श्री कैंची धाम
(अध्यक्ष)



Item No. 02

Court No. 2

**BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

Original Application No. 290/2025

Hemant Singh Gonia and Others.

Applicants

Versus

State of Uttarakhand & Ors.

Respondents

Date of hearing: 09.07.2025

**CORAM: HON'BLE MR. JUSTICE ARUN KUMAR TYAGI, JUDICIAL MEMBER
HON'BLE DR. AFROZ AHMAD, EXPERT MEMBER**

Applicants: None for the Applicants.

ORDER

1. The Applicants- Hemant Singh Gonia and other residents of Hira Vihar, Kenal Road, Malla Gorakhpur Tikonia, Haldwani, Nanital, Uttarakhand have sent present letter petition dated 03.03.2024 to this Tribunal, which has been treated and registered as O.A. No. 290/2025.

2. The relevant part of the letter petition enumerating grievances of the applicant is reproduced as follows:-

“विषय :- नैनीताल जिले के भवाली शिप्रा उत्तर वाहिनी नदी भवाली से लेकर कैची धाम मंदिर खैरना तक लोगों द्वारा दूषित करने के संबंध में

X

X

X

X



रही हैं देखने लायक और खड़े होने लायक नहीं हैं जबकि पर्यावरण मंत्रालय भारत सरकार का यह नियम शासनादेश है की नदी के डेढ़ सौ मीटर दूरी पर कोई मकान होटल मंदिर मस्जिद गिरजाघर नहीं होना चाहिए इस नदी का बहुत महत्त्व है शास्त्रों में भी इसके बारे में लिखा गया है भवाली बाजार पर आप इस नदी का निरीक्षण कर सकते हैं नगर पालिका प्रदूषण विभाग द्वारा खाली इनके ऊपर नोटिस देकर खानापूति की जाती है हर बार यही होता है कोई देखने वाला नहीं है खासकर भवाली से लेकर कैंची धाम मंदिर के नीचे नदी पर इतनी गंदगी है यहां भी कोई देखने वाला नहीं है यहां पर भी मंदिर के सामने नदी किनारे दुकान बना दी गई हैं इनके सीवर भी नदी की तरफ जा रहे हैं जिन्हें नोटिस दिया गया था जो नियम नहीं है इसी नदी से से नीम करोली महाराज जी द्वारा घी खत्म होने पर पानी से पकवान प्रसाद बनाकर भक्तों को दिए गए थे यह बात बिल्कुल सत्य है और यहां के दुकानदार मनमर्जी होटल किराया भोजन नाश्ता ब्रेकफास्ट लंच बनाकर लोगों को लूट रहे हैं कई लोगों द्वारा नीम करोली महाराज जी की फर्जी आईडी बनाकर लोगों को ठगा जा रहा है कैंची धाम ट्रस्ट ना ही सफाई करवाता है नदी में और ना ही कोई कार्रवाई करता है जबकि यहां पर करोड़ रुपए का चढ़ावा होता है जगह-जगह इस नदी में गंदगी हो रही है जिसकी फोटो वीडियो आपको एकत्र कर भेज रहे हैं इस पर जनहित के नाते कार्रवाई की जाए यह बात बिल्कुल सत्य है और इस जगह का पर्यावरण मंत्रालय भारत सरकार एनजीटी द्वारा निरीक्षण किया जाए सरकार द्वारा हर वर्ष करोड़ों रुपए इस नदी को ठीक करने के लिए खर्च किया जा रहा है हम शिप्रा नदी में समाजसेवियों द्वारा कई बार इस नदी पर लगातार स्वच्छता अभियान चलाकर कई कुंतल कूड़ा निकल चुके हैं जिला प्रशासन नगर पालिका जिला पर्यावरण विभाग इस पर कोई ध्यान नहीं देती यह मामला विगत वर्षों से चला आ रहा है कोई देखने वाला नहीं है कृपया इस पर तुरंत एनजीटी विभाग शिकायत दर्ज कर कार्रवाई को अमल में लाने का कष्ट कीजिएगा इस पुनीत कार्य के लिए स्थानीय जनता आपकी हमेशा आभारी रहेगी”

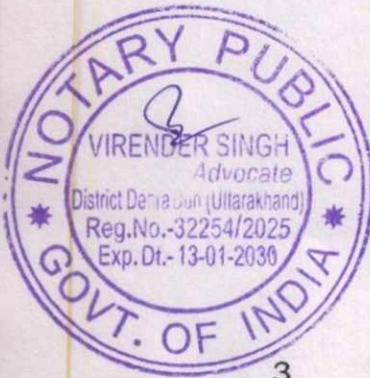
3. English translation by the Registry of the relevant part of the letter petition quoted above reads as under:-

“ Subject: Regarding pollution of Shipra North flowing River from Bhawali to Kainchi Dham Temple Khairna in Nainital district by people.

X X X X

The humble request is as follows, in the Bhawali area of Nainital district of Uttarakhand, there is Shipra north flowing river, which flows through Kainchi Dham temple to Khairna. People have illegally occupied the banks of this river and built hotels and houses. The sewer pipes of their houses have been laid on the river. A lot of dirt is being generated. It is not worth seeing or standing there. Whereas, as per order of the Ministry of

4

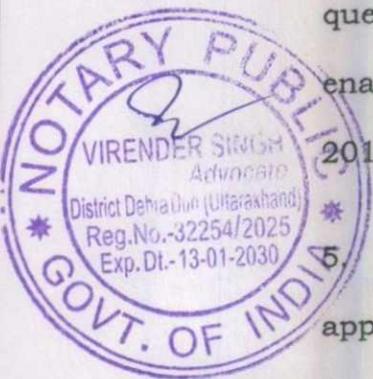


every time. There is no one to look after it. Especially, there is so much dirt on the river from Bhawali to below Kainchi Dham temple. There is no one to look after it. Here also, shops have been built on the banks of the river in front of the temple. Their sewers are also going towards the river, to whom notices were given, which is not the rule. This is absolutely true that from this very river's water, Neem Karoli Maharaj made prasad and served to the devotees when the ghee got finished and the shopkeepers here are robbing people by unusual hotel rent, food, breakfast and lunch as per their wish. Many people are cheating people by making fake ID of Neem Karoli Maharaj ji. Kainchi Dham Trust neither gets the river cleaned nor takes any action while offerings of worth crores of rupees are made here. This river is getting polluted, photo and video we are collecting and sending to you. Action should be taken on this in public interest. This is absolutely true and this place should be inspected by the Environment Ministry of Government of India, NGT.

Every year crores of rupees are spent by the government to improve this river. Many quintals of garbage are removed by social workers through continuous cleanliness drives in this river. The district administration, municipal corporation, district environment department do not pay any attention to this. This matter has been going on for the past several years. There is no one to look into it. Please take the trouble of immediately filing a complaint with the NGT department and taking action. The local people will always be grateful to you for this noble work."

4. *Prima facie* the averments made in the application raise substantial questions relating to environment arising out of the implementation of the enactments specified in Schedule-I to the National Green Tribunal Act, 2010.

5. In view of the averments in the application, we consider it appropriate to have response of (1) State of Uttarakhand through Principal Secretary, Environment Department, Government of Uttarakhand, (2) District Magistrate, Nainital, (3) Nagar Palika Parishad, Bhawali through its Executive Officer and (4) Uttarakhand Pollution Control Board (UKPCB) through its Member Secretary who are impleaded as respondents no. 1 to 4. The Registry is directed to prepare and attach memo of parties to the

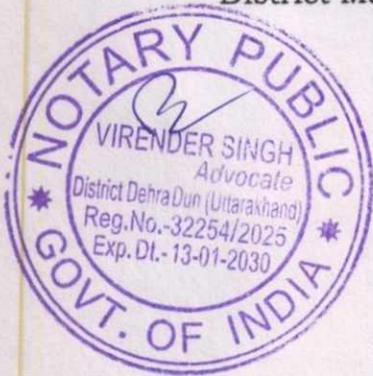


6. In view of the environmental questions involved in the case, we also consider it appropriate that a Joint Committee be constituted to verify the factual position and suggest appropriate remedial action. Accordingly, we constitute a Joint Committee comprising of officers duly authorized by UKPCB and District Magistrate, Nainital and direct the same to meet within two weeks, undertake visits to the site, look into the grievances of the applicant, associate the applicant and representative of the concerned project proponents, verify the factual position and suggest appropriate remedial action. The UKPCB will be the nodal agency for coordination and compliance.

7. Report of the Joint Committee may be filed by UKPCB within one month.

8. List on 29.08.2025 for further consideration.

9. A copy of this order be sent to the Member Secretary, UKPCB and District Magistrate, Nainital by email for requisite compliance.



Arun Kumar Tyagi, JM

Dr. Afroz Ahmad, EM

July 09, 2025
Original Application No. 290/2025

(Handwritten mark)

उद्धरण खतौनी नॉन ज्येड.ए.

ग्राम सख्ता प्रिगलोट परगना देहरादून तहसील श्री कौची धाम, जिला नैनीताल

खाता सं०	खातेदार का नाम व पिता का नाम/ निवास स्थान	भूमिक अधिकार वर्ष	खसरा संख्या	क्षेत्रफल (है.)	लगान	परिवर्तन सम्बन्धी आज्ञा या उसका सारांश उनकी संख्या तथा दिनांक सहित आज्ञा देने वाले अधिकारी का पद	विवरण
1	2	3	4	5	6	07-12	13
86	नाला		32	0.535			
			328	0.451			
			356	0.470			
			375	0.001			
			376	0.024			
			377	0.055			
			378	0.028			
			390A	0.340			
			395	0.084			
			407	0.204			
			884	0.011			
			894	0.044			
			1459	0.018			
			1519	0.049			
			1799	0.071			
			1989	0.195			
			2037	0.235			
		योग	17	2.815			

नोटरीयल सचिवी सुभाषिका
अपने दो पक्षों की मति,



नकल खतौनी असल से नकल कर तैयार की।

राज्य सूचिरीक
क्षेत्र -
तहसील श्री कौची धाम

4



Handwritten signature and stamp of the notary.

खता क्रमांक	किसान का नाम उसकी पिता का नाम और उसका निवास स्थान	खेती करने की अवधि	खसरे की संख्या	क्षेत्रफल	नकदी	विन्सी लगान का नकद मूल्य	विशेष विवरण
1	2	3	4	5	6	7	8
44	श्री (श्री) श्री (श्री) (10/12)			1043 0-019 1116 0-159 1131 0-046 11969 0-004 1247 0-143 12569 0-044			

उद्धरण खतीनी [एन०यू०ए०]-NZA

ग्राम- कसौली परगना- 6: खता

तहसील- नीमाना

जिला- नीमाना

कसौली-

उद्धरण खतौनी [इनऑब्जेक्टॉरॉ]-NZA

ग्राम:- कालाकलीरा

परगना:- देहरात

तहसील:- नैनीताल

जिला:- नैनीताल

फसली:-

खता क्रमांक	किसान का नाम उसके पिता का नाम और उसका निवास स्थान	खेती करने की अवधि	खसरे की संख्या	क्षेत्रफल	तगान		विशेष विवरण
					नकदी	जिन्सी तगान का नकद मूल्य	
1	2	3	4	5	6	7	8
44	शैली (खेती 10(2))		9 10 110 132 137 394 342 354 374 383 4338A 434 464 475B	0.049 0.025 0.118 0.119 0.041 0.028 0.071 0.095 0.130 0.192 0.015 0.094 0.119 0.041 0.068 0.045 0.059 0.051 0.070 0.098			



प्रभात

उद्धरण खतौनी [एन०यू०ड०ए०]-NZA

ग्राम:- न००१०२०१०

परगना:-

पंचनीताल

तहसील:-

पंचनीताल

जिला:-

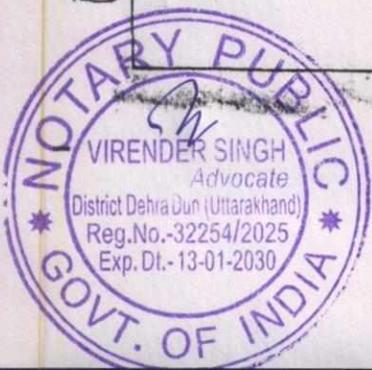
पंचनीताल

फसली:-

खता क्रमांक	किसान का नाम उसका निवास स्थान	उसके पिता का नाम और	खती करने की अवधि	खसरे की संख्या	क्षेत्रफल	लगान		विशेष विवरण
						नकदी	जिन्सी लगान का नकद मूल्य	
1		गोपी-10(2)	3	4	5	6	7	8
121	नाला			38 42 44 76 77 79 88अ	1.279 0.066 0.119 0.148 0.095 0.066 0.076			
				112 115 591 1625 1641 2358	0.069 0.015 0.026 0.023 0.029 0.110			
			कुल योग	13	2.1156			

मदमा

उत्तराखण्ड सरकार
जिला पंचनीताल



NOIDA TESTING LABORATORIES LLP

(A Government of India Approved Testing Laboratory)
 (An ISO : 9001 : 2015, ISO 45001 : 2018 (OH&S) Certified & NABL Accredited Laboratory)
 MoEF, CC (Ministry of Environment, Forest & Climate Change) and UPPCB Recognized Laboratory
 +91-9313611642, 8510081921, 7503031145, 8527870572, 7503031146, 9999794369

Analyzing for an Assured Future

TEST CERTIFICATE

Test Report of	Report Code	Date of Issue
Surface Water Quality Analysis	W-180825-012	23/08/2025

ISSUED TO: M/S. Uttrakhand Pollution Control Board.

ADDRESS: Awas-Vikas Colony, Haldwani, Distt-Nainital, Uttarakhand

Sampling & Analysis Data

Sample Description	: Surface Water
Sampling Location	: Shipra River, Near Nainital Bank, Ramgarh Road Bhowali, District- Nainital
Sample Quantity	: 2.0 Ltr.+ 500 ml
Sample Collected By	: Yogesh Rawat MA, UKPCB & C. B. Joshi MA, UKPCB
Sample Drawn On	: 18/08/2025
Sample Received On	: 18/08/2025
Analysis Duration	: 18/08/2025 to 23/08/2025
Sample Marking & Packing	: Plastic+ Glass Bottle (SW)

RESULTS

S.No.	Parameter	Units	Test Method	Results	Standards as Per IS:2296 Class-B Limits
1.	pH	-	IS:3025(Part-11)	7.47	6.5 - 8.5
2.	Temperature	°C	IS:3025(Part-9)	16.0	---
3.	Turbidity	NTU	IS:3025(Part-10)	Clear	---
4.	Electric Conductivity @25°C	µS/cm	IS:3025(Part-14)	284.0	---
5.	Sulphate (SO4)	mg/l	IS:3025(Part-24)	5.5	---
6.	Nitrate (NO3)	mg/l	IS:3025(Part-34)	0.41	---
7.	Total Hardness (as CaCO3)	mg/l	IS:3025(Part-21)	176.0	---
8.	Chloride (as Cl)	mg/l	IS:3025(Part-32)	15.4	---
9.	Fluoride (as F)	mg/l	APHA 4500F	0.26	1.5
10.	COD (as O2)	mg/l	APHA-5220 B	6.0	---
11.	Iron (as Fe)	mg/l	IS:3025(Part-53)	0.18	---
12.	Dissolve Oxygen	mg/l	IS-3025(Part-38)	6.2	5.0 Min
13.	Total Dissolved Solid	mg/l	IS:3025(Part-16)	182.0	---
14.	Total Suspended Solid	mg/l	IS:3025(Part-17)	6.5	---
15.	BOD (3 days at 27°C)	mg/l	IS:3025 (P-44)	2.4	---
16.	Calcium (as Ca)	mg/l	IS:3025(Part-40)	86.0	---



Laboratory: GT-20, Sector-117, Gautam Budh Nagar - 201 301 (U.P.)

Branch Office:

HARIDWAR | DEHRADUN | PUNE

Email: noida.laboratory@gmail.com | Website: www.noidalabs.com

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Analyzing for an Assured Future

TEST CERTIFICATE

17.	Magnesium (as Mg)	mg/l	IS:3025(Part-46)	9.43	---
18.	Arsenic (as As)	mg/l	IS:3025(Part-37)	BDL (<0.01)	0.2
19.	Lead (as Pb)	mg/l	IS:3025(Part-47)	BDL (<0.01)	---
20.	Copper (as Cu)	mg/l	IS:3025(Part-42)	BDL (<0.010)	---
21.	Zinc (as Zn)	mg/l	IS:3025(Part-49)	0.16	---
22.	Manganese (as Mn)	mg/l	IS:3025(Part-59)	BDL (<0.010)	---
23.	Total Chromium (as Cr)	mg/l	IS:3025(Part-52)	BDL (<0.01)	---
24.	Sodium (as Na)	mg/l	IS:3025(Part-45)	2.76	---
25.	Potassium (as K)	mg/l	IS:3025(Part-45)	0.45	---
26.	Total Alkalinity (as CaCO ₃)	mg/l	IS:3025(Part-23)	158.0	---
27.	Phosphate (as P)	mg/l	IS:3025(Part-31)	BDL (<0.01)	---
28.	Nitrite (as NO ₂)	mg/l	IS:3025(Part-34)	BDL (<0.05)	---
Microbiological Parameters					
29.	Faecal Coliform	MPN/100 ml	IS-1622	Absent	---
30.	Total Coliform	MPN/100ml	IS-1622	140	500

Notes:

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Branch Office:

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TEST CERTIFICATE

Test Report of	Report Code	Date of Issue
Surface Water Quality Analysis	W-180825-011	23/08/2025

ISSUED TO: M/S. Uttrakhand Pollution Control Board.

ADDRESS: Awas-Vikas Colony, Haldwani, Distt-Nainital, Uttarakhand

Sampling & Analysis Data

Sample Description	: Surface Water
Sampling Location	: Shipra River, Guest House Near Forest Kainchi Dham, District- Nainital
Sample Quantity	: 2.0 Ltr.+ 500 ml
Sample Collected By	: Yogesh Rawat MA, UKPCB & C. B. Joshi MA, UKPCB
Sample Drawn On	: 18/08/2025
Sample Received On	: 18/08/2025
Analysis Duration	: 18/08/2025 to 23/08/2025
Sample Marking & Packing	: Plastic+ Glass Bottle (SW)

RESULTS

S.No.	Parameter	Units	Test Method	Results	Standards as Per IS:2296 Class-B Limits
1.	pH	-	IS:3025(Part-11)	7.60	6.5 - 8.5
2.	Temperature	°C	IS:3025(Part-9)	15.0	---
3.	Turbidity	NTU	IS:3025(Part-10)	Clear	---
4.	Electric Conductivity @25°C	µS/cm	IS:3025(Part-14)	172.0	---
5.	Sulphate (SO ₄)	mg/l	IS:3025(Part-24)	4.5	---
6.	Nitrate (NO ₃)	mg/l	IS:3025(Part-34)	0.27	---
7.	Total Hardness (as CaCO ₃)	mg/l	IS:3025(Part-21)	116.0	---
8.	Chloride (as Cl)	mg/l	IS:3025(Part-32)	4.8	---
9.	Fluoride (as F)	mg/l	APHA 4500F	0.12	1.5
10.	COD (as O ₂)	mg/l	APHA-5220 B	5.0	---
11.	Iron (as Fe)	mg/l	IS:3025(Part-53)	BDL (<0.1)	---
12.	Dissolve Oxygen	mg/l	IS-3025(Part-38)	7.2	5.0 Min
13.	Total Dissolved Solid	mg/l	IS:3025(Part-16)	110.0	---
14.	Total Suspended Solid	mg/l	IS:3025(Part-17)	4.0	---
15.	BOD (3 days at 27°C)	mg/l	IS:3025 (P-44)	<2.0	3.0
16.	Calcium (as Ca)	mg/l	IS:3025(Part-40)	78.0	---

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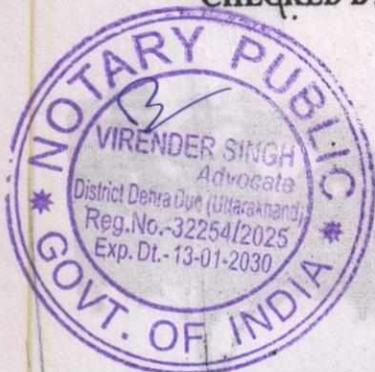
17.	Magnesium (as Mg)	mg/l	IS:3025(Part-46)	19.11	---
18.	Arsenic (as As)	mg/l	IS:3025(Part-37)	BDL (<0.01)	0.2
19.	Lead (as Pb)	mg/l	IS:3025(Part-47)	BDL (<0.01)	---
20.	Copper (as Cu)	mg/l	IS:3025(Part-42)	BDL (<0.010)	---
21.	Zinc (as Zn)	mg/l	IS:3025(Part-49)	BDL (<0.10)	---
22.	Manganese (as Mn)	mg/l	IS:3025(Part-59)	BDL (<0.010)	---
23.	Total Chromium (as Cr)	mg/l	IS:3025(Part-52)	BDL (<0.01)	---
24.	Sodium (as Na)	mg/l	IS:3025(Part-45)	BDL (<1.0)	---
25.	Potassium (as K)	mg/l	IS:3025(Part-45)	BDL (<1.0)	---
26.	Total Alkalinity (as CaCO ₃)	mg/l	IS:3025(Part-23)	120.0	---
27.	Phosphate (as P)	mg/l	IS:3025(Part-31)	BDL (<0.01)	---
28.	Nitrite (as NO ₂)	mg/l	IS:3025(Part-34)	BDL (<0.05)	---
Microbiological Parameters					
29.	Faecal Coliform	MPN/100 ml	IS-1622	Absent	---
30.	Total Coliform	MPN/100ml	IS-1622	80	500

Notes:

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Analyzing for an Assured
Future**TEST CERTIFICATE**

Test Report of	Report Code	Date of Issue
Surface Water Quality Analysis	W-180825-010	23/08/2025

ISSUED TO: M/S. Uttrakhand Pollution Control Board.

ADDRESS: Awas-Vikas Colony, Haldwani, Distt-Nainital, Uttarakhand

Sampling & Analysis Data

Sample Description	: Surface Water
Sampling Location	: Shipra River, Near Sai Mandir, Kainchi Dham, District- Nainital
Sample Quantity	: 2.0 Ltr.+ 500 ml
Sample Collected By	: Yogesh Rawat MA, UKPCB & C. B. Joshi MA, UKPCB
Sample Drawn On	: 18/08/2025
Sample Received On	: 18/08/2025
Analysis Duration	: 18/08/2025 to 23/08/2025
Sample Marking & Packing	: Plastic+ Glass Bottle (SW)

RESULTS

S.No.	Parameter	Units	Test Method	Results	Standards as Per IS:2296 Class-B Limits
1.	pH	-	IS:3025(Part-11)	7.39	6.5 - 8.5
2.	Temperature	°C	IS:3025(Part-9)	18.0	---
3.	Turbidity	NTU	IS:3025(Part-10)	Clear	---
4.	Electric Conductivity @25°C	µS/cm	IS:3025(Part-14)	258.0	---
5.	Sulphate (SO ₄)	mg/l	IS:3025(Part-24)	6.2	---
6.	Nitrate (NO ₃)	mg/l	IS:3025(Part-34)	0.38	---
7.	Total Hardness (as CaCO ₃)	mg/l	IS:3025(Part-21)	164.0	---
8.	Chloride (as Cl)	mg/l	IS:3025(Part-32)	12.0	---
9.	Fluoride (as F)	mg/l	APHA 4500F	0.36	1.5
10.	COD (as O ₂)	mg/l	APHA-5220 B	6.0	---
11.	Iron (as Fe)	mg/l	IS:3025(Part-53)	0.12	---
12.	Dissolve Oxygen	mg/l	IS-3025(Part-38)	6.8	5.0 Min
13.	Total Dissolved Solid	mg/l	IS:3025(Part-16)	165.0	---
14.	Total Suspended Solid	mg/l	IS:3025(Part-17)	5.8	---
15.	BOD (3 days at 27°C)	mg/l	IS:3025 (P-44)	2.0	3.0
16.	Calcium (as Ca)	mg/l	IS:3025(Part-40)	92.0	---

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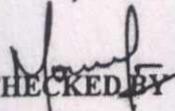
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17.	Magnesium (as Mg)	mg/l	IS:3025(Part-46)	16.03	---
18.	Arsenic (as As)	mg/l	IS:3025(Part-37)	BDL (<0.01)	0.2
19.	Lead (as Pb)	mg/l	IS:3025(Part-47)	BDL (<0.01)	---
20.	Copper (as Cu)	mg/l	IS:3025(Part-42)	BDL (<0.010)	---
21.	Zinc (as Zn)	mg/l	IS:3025(Part-49)	0.14	---
22.	Manganese (as Mn)	mg/l	IS:3025(Part-59)	BDL (<0.010)	---
23.	Total Chromium (as Cr)	mg/l	IS:3025(Part-52)	BDL (<0.01)	---
24.	Sodium (as Na)	mg/l	IS:3025(Part-45)	1.40	---
25.	Potassium (as K)	mg/l	IS:3025(Part-45)	0.21	---
26.	Total Alkalinity (as CaCO ₃)	mg/l	IS:3025(Part-23)	146.0	---
27.	Phosphate (as P)	mg/l	IS:3025(Part-31)	BDL (<0.01)	---
28.	Nitrite (as NO ₂)	mg/l	IS:3025(Part-34)	BDL (<0.05)	---
Microbiological Parameters					
29.	Faecal Coliform	MPN/100 ml	IS-1622	Absent	---
30.	Total Coliform	MPN/100ml	IS-1622	110	500

Notes:

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TEST CERTIFICATE

Test Report of	Report Code	Date of Issue
Surface Water Quality Analysis	W-180825-011	23/08/2025

ISSUED TO: M/S. Uttrakhand Pollution Control Board.

ADDRESS: Awas-Vikas Colony, Haldwani, Distt-Nainital, Uttarakhand

Sampling & Analysis Data

Sample Description	: Surface Water
Sampling Location	: Shipra River, Guest House Near Forest Kainchi Dham, District- Nainital
Sample Quantity	: 2.0 Ltr.+ 500 ml
Sample Collected By	: Yogesh Rawat MA, UKPCB & C. B. Joshi MA, UKPCB
Sample Drawn On	: 18/08/2025
Sample Received On	: 18/08/2025
Analysis Duration	: 18/08/2025 to 23/08/2025
Sample Marking & Packing	: Plastic+ Glass Bottle (SW)

RESULTS

S.No.	Parameter	Units	Test Method	Results	Standards as Per IS:2296 Class-B Limits
1.	pH	-	IS:3025(Part-11)	7.60	6.5 - 8.5
2.	Temperature	^o C	IS:3025(Part-9)	15.0	---
3.	Turbidity	NTU	IS:3025(Part-10)	Clear	---
4.	Electric Conductivity @25 ^o C	μ S/cm	IS:3025(Part-14)	172.0	---
5.	Sulphate (SO ₄)	mg/l	IS:3025(Part-24)	4.5	---
6.	Nitrate (NO ₃)	mg/l	IS:3025(Part-34)	0.27	---
7.	Total Hardness (as CaCO ₃)	mg/l	IS:3025(Part-21)	116.0	---
8.	Chloride (as Cl)	mg/l	IS:3025(Part-32)	4.8	---
9.	Fluoride (as F)	mg/l	APHA 4500F	0.12	1.5
10.	COD (as O ₂)	mg/l	APHA-5220 B	5.0	---
11.	Iron (as Fe)	mg/l	IS:3025(Part-53)	BDL (<0.1)	---
12.	Dissolve Oxygen	mg/l	IS-3025(Part-38)	7.2	5.0 Min
13.	Total Dissolved Solid	mg/l	IS:3025(Part-16)	110.0	---
14.	Total Suspended Solid	mg/l	IS:3025(Part-17)	4.0	---
15.	BOD (3 days at 27 ^o C)	mg/l	IS:3025 (P-44)	<2.0	3.0
16.	Calcium (as Ca)	mg/l	IS:3025(Part-40)	78.0	---

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17.	Magnesium (as Mg)	mg/l	IS:3025(Part-46)	19.11	---
18.	Arsenic (as As)	mg/l	IS:3025(Part-37)	BDL (<0.01)	0.2
19.	Lead (as Pb)	mg/l	IS:3025(Part-47)	BDL (<0.01)	---
20.	Copper (as Cu)	mg/l	IS:3025(Part-42)	BDL (<0.010)	---
21.	Zinc (as Zn)	mg/l	IS:3025(Part-49)	BDL (<0.10)	---
22.	Manganese (as Mn)	mg/l	IS:3025(Part-59)	BDL (<0.010)	---
23.	Total Chromium (as Cr)	mg/l	IS:3025(Part-52)	BDL (<0.01)	---
24.	Sodium (as Na)	mg/l	IS:3025(Part-45)	BDL (<1.0)	---
25.	Potassium (as K)	mg/l	IS:3025(Part-45)	BDL (<1.0)	---
26.	Total Alkalinity (as CaCO ₃)	mg/l	IS:3025(Part-23)	120.0	---
27.	Phosphate (as P)	mg/l	IS:3025(Part-31)	BDL (<0.01)	---
28.	Nitrite (as NO ₂)	mg/l	IS:3025(Part-34)	BDL (<0.05)	---
Microbiological Parameters					
29.	Faecal Coliform	MPN/100 ml	IS-1622	Absent	---
30.	Total Coliform	MPN/100ml	IS-1622	80	500

Notes:

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TEST CERTIFICATE

Test Report of	Report Code	Date of Issue
Surface Water Quality Analysis	W-180825-010	23/08/2025

ISSUED TO: M/S. Uttrakhand Pollution Control Board.

ADDRESS: Awas-Vikas Colony, Haldwani, Distt-Nainital, Uttarakhand

Sampling & Analysis Data

Sample Description	: Surface Water
Sampling Location	: Shipra River, Near Sai Mandir, Kainchi Dham, District- Nainital
Sample Quantity	: 2.0 Ltr.+ 500 ml
Sample Collected By	: Yogesh Rawat MA, UKPCB & C. B. Joshi MA, UKPCB
Sample Drawn On	: 18/08/2025
Sample Received On	: 18/08/2025
Analysis Duration	: 18/08/2025 to 23/08/2025
Sample Marking & Packing	: Plastic+ Glass Bottle (SW)

RESULTS

S.No.	Parameter	Units	Test Method	Results	Standards as Per IS:2296 Class-B Limits
1.	pH	-	IS:3025(Part-11)	7.39	6.5 - 8.5
2.	Temperature	°C	IS:3025(Part-9)	18.0	---
3.	Turbidity	NTU	IS:3025(Part-10)	Clear	---
4.	Electric Conductivity @25°C	µS/cm	IS:3025(Part-14)	258.0	---
5.	Sulphate (SO4)	mg/l	IS:3025(Part-24)	6.2	---
6.	Nitrate (NO3)	mg/l	IS:3025(Part-34)	0.38	---
7.	Total Hardness (as CaCO3)	mg/l	IS:3025(Part-21)	164.0	---
8.	Chloride (as Cl)	mg/l	IS:3025(Part-32)	12.0	---
9.	Fluoride (as F)	mg/l	APHA 4500F	0.36	1.5
10.	COD (as O2)	mg/l	APHA-5220 B	6.0	---
11.	Iron (as Fe)	mg/l	IS:3025(Part-53)	0.12	---
12.	Dissolve Oxygen	mg/l	IS-3025(Part-38)	6.8	5.0 Min
13.	Total Dissolved Solid	mg/l	IS:3025(Part-16)	165.0	---
14.	Total Suspended Solid	mg/l	IS:3025(Part-17)	5.8	---
15.	BOD (3 days at 27°C)	mg/l	IS:3025 (P-44)	2.0	3.0
16.	Calcium (as Ca)	mg/l	IS:3025(Part-40)	92.0	---

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17.	Magnesium (as Mg)	mg/l	IS:3025(Part-46)	16.03	---
18.	Arsenic (as As)	mg/l	IS:3025(Part-37)	BDL (<0.01)	0.2
19.	Lead (as Pb)	mg/l	IS:3025(Part-47)	BDL (<0.01)	---
20.	Copper (as Cu)	mg/l	IS:3025(Part-42)	BDL (<0.010)	---
21.	Zinc (as Zn)	mg/l	IS:3025(Part-49)	0.14	---
22.	Manganese (as Mn)	mg/l	IS:3025(Part-59)	BDL (<0.010)	---
23.	Total Chromium (as Cr)	mg/l	IS:3025(Part-52)	BDL (<0.01)	---
24.	Sodium (as Na)	mg/l	IS:3025(Part-45)	1.40	---
25.	Potassium (as K)	mg/l	IS:3025(Part-45)	0.21	---
26.	Total Alkalinity (as CaCO ₃)	mg/l	IS:3025(Part-23)	146.0	---
27.	Phosphate (as P)	mg/l	IS:3025(Part-31)	BDL (<0.01)	---
28.	Nitrite (as NO ₂)	mg/l	IS:3025(Part-34)	BDL (<0.05)	---
Microbiological Parameters					
29.	Faecal Coliform	MPN/100 ml	IS-1622	Absent	---
30.	Total Coliform	MPN/100ml	IS-1622	110	500

Notes:

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TEST CERTIFICATE

Test Report of	Report Code	Date of Issue
Surface Water Quality Analysis	W-180825-012	23/08/2025

ISSUED TO: M/S. Uttrakhand Pollution Control Board.

ADDRESS: Awas-Vikas Colony, Haldwani, Distt-Nainital, Uttarakhand

Sampling & Analysis Data

Sample Description	: Surface Water
Sampling Location	: Shipra River, Near Nainital Bank, Ramgarh Road Bhowali, District- Nainital
Sample Quantity	: 2.0 Ltr.+ 500 ml
Sample Collected By	: Yogesh Rawat MA, UKPCB & C. B. Joshi MA, UKPCB
Sample Drawn On	: 18/08/2025
Sample Received On	: 18/08/2025
Analysis Duration	: 18/08/2025 to 23/08/2025
Sample Marking & Packing	: Plastic+ Glass Bottle (SW)

RESULTS

S.No.	Parameter	Units	Test Method	Results	Standards as Per IS:2296 Class-B Limits
1.	pH	-	IS:3025(Part-11)	7.47	6.5 - 8.5
2.	Temperature	°C	IS:3025(Part-9)	16.0	---
3.	Turbidity	NTU	IS:3025(Part-10)	Clear	---
4.	Electric Conductivity @25°C	µS/cm	IS:3025(Part-14)	284.0	---
5.	Sulphate (SO ₄)	mg/l	IS:3025(Part-24)	5.5	---
6.	Nitrate (NO ₃)	mg/l	IS:3025(Part-34)	0.41	---
7.	Total Hardness (as CaCO ₃)	mg/l	IS:3025(Part-21)	176.0	---
8.	Chloride (as Cl)	mg/l	IS:3025(Part-32)	15.4	---
9.	Fluoride (as F)	mg/l	APHA 4500F	0.26	1.5
10.	COD (as O ₂)	mg/l	APHA-5220 B	6.0	---
11.	Iron (as Fe)	mg/l	IS:3025(Part-53)	0.18	---
12.	Dissolve Oxygen	mg/l	IS-3025(Part-38)	6.2	5.0 Min
13.	Total Dissolved Solid	mg/l	IS:3025(Part-16)	182.0	----
14.	Total Suspended Solid	mg/l	IS:3025(Part-17)	6.5	---
15.	BOD (3 days at 27°C)	mg/l	IS:3025 (P-44)	2.4	3.0
16.	Calcium (as Ca)	mg/l	IS:3025(Part-40)	86.0	---

Laboratory: GT-20, Sector-117, Gautam Budh Nagar - 201 301 (U.P.)

Branch Office:

HARIDWAR | DEHRADUN | PUNE

Email: noida.laboratory@gmail.com | Website: www.noidalabs.com



NOIDA TESTING LABORATORIES LLP

(A Government of India Approved Testing Laboratory)

(An ISO : 9001 : 2015, ISO 45001 : 2018 (OH&S) Certified & NABL Accredited Laboratory)

MoEF, CC (Ministry of Environment, Forest & Climate Change) and UPPCB Recognized Laboratory

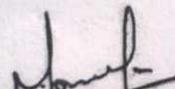
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TEST CERTIFICATE

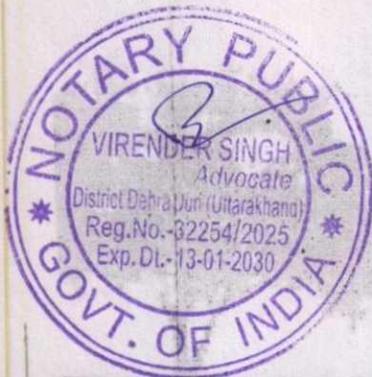
17.	Magnesium (as Mg)	mg/l	IS:3025(Part-46)	9.43	---
18.	Arsenic (as As)	mg/l	IS:3025(Part-37)	BDL (<0.01)	0.2
19.	Lead (as Pb)	mg/l	IS:3025(Part-47)	BDL (<0.01)	---
20.	Copper (as Cu)	mg/l	IS:3025(Part-42)	BDL (<0.010)	---
21.	Zinc (as Zn)	mg/l	IS:3025(Part-49)	0.16	---
22.	Manganese (as Mn)	mg/l	IS:3025(Part-59)	BDL (<0.010)	---
23.	Total Chromium (as Cr)	mg/l	IS:3025(Part-52)	BDL (<0.01)	---
24.	Sodium (as Na)	mg/l	IS:3025(Part-45)	2.76	---
25.	Potassium (as K)	mg/l	IS:3025(Part-45)	0.45	---
26.	Total Alkalinity (as CaCO ₃)	mg/l	IS:3025(Part-23)	158.0	---
27.	Phosphate (as P)	mg/l	IS:3025(Part-31)	BDL (<0.01)	---
28.	Nitrite (as NO ₂)	mg/l	IS:3025(Part-34)	BDL (<0.05)	---
Microbiological Parameters					
29.	Faecal Coliform	MPN/100 ml	IS-1622	Absent	---
30.	Total Coliform	MPN/100ml	IS-1622	140	500

Notes:

1. The results given above are related to the tested sample, as received & mentioned parameters. The customer asked for the above tests only.
2. Responsibility of the Laboratory is limited to the invoiced amount only.
3. This test report will not be generated again, either wholly or in part, without prior written permission of the laboratory.
4. The test samples will be disposed off after two weeks from the date of issue of test report, unless until specified by the customer.


CHECKED BY


AUTHORIZED SIGNATORY



Laboratory: GT-20, Sector-117, Gautam Budh Nagar - 201 301 (U.P.)
Branch Office:

HARIDWAR | DEHRADUN | PUNE

Email: noida.laboratory@gmail.com | Website: www.noidalabs.com

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Regional Office
Uttarakhand Pollution Control Board
Awas Vilas Colony, Haridwar
Phone: 05946-276509 & 276510 | Web : www.ahpcb.ubk.gov.in.

River Shipra Aug-2024 to July-2025 Data

Name of the Monitoring Point	Month-Year of Sampling	Colour	Odour	Weather	Temp.	pH	TDS	EC	DO	Chloride	Hardness	Calcium	Magnesium	Alkalinity	BOD	COD	TC	FC	FS	Nitrite-N	Nitrate-N	Sulphate	Phosphate	Fluoride	Sodium	Potassium	SAH	Designated Best use (DBD) Water Quality Class
River Shipra BVS near Neem Karoli Dham, Bharwal, Naththal	Aug-24	Turbid	Odourless	Clear	17°C	7.71	134	180	7.8	21	202	108	94	160	1.6	5.0	110	70	6.8	0.23	0.12	58.63	0.23	0.17	5.7	3.8	0.19	B
	Sep-24	Turbid	Odourless	Rainy	16°C	7.38	143	210	8.0	19	192	104	88	164	1.8	5.0	130	79	4.5	0.11	0.05	24.99	0.13	0.20	5.4	3.4	0.18	B
	Oct-24	Colourless	Odourless	Clear	15°C	7.44	149	220	8.2	21	194	110	84	172	1.4	4.0	130	79	6.1	0.11	0.05	23.46	0.13	0.20	5.1	3.3	0.17	B
	Nov-24	Colourless	Odourless	Clear	14°C	7.37	161	240	8.0	17	186	106	80	168	2.0	5.0	140	110	4.5	0.12	0.05	23.67	0.15	0.22	4.8	3.2	0.16	B
	Dec-24	Colourless	Odourless	Clear	13°C	7.34	149	220	8.2	19	200	112	88	160	2.2	6.0	170	130	4.5	0.12	0.05	23.93	0.16	0.21	5.8	3.3	0.19	B
	Jan-25	Colourless	Odourless	Clear	15	7.58	161	230	8.0	15	192	102	90	174	2.0	6.0	150	120	5.1	0.11	0.04	23.14	0.16	0.21	5.5	3.2	0.18	B
	Feb-25	Colourless	Odourless	Clear	16	7.40	141	210	8.2	17	190	108	82	166	1.8	5.0	170	140	7.8	0.14	0.04	24.51	0.17	0.24	6.4	3.6	0.19	B
	Mar-25	Colourless	Odourless	Clear	17	7.79	158	230	7.8	19	204	112	92	178	2.0	6.0	220	130	9.3	0.14	0.04	24.99	0.18	0.22	6.7	3.4	0.20	B
	Apr-25	Colourless	Odourless	Clear	18	7.44	145	210	7.8	24	214	116	98	166	1.8	5.0	430	350	22	0.13	0.03	24.87	0.18	0.23	6.6	3.3	0.20	B
	May-25	Colourless	Odourless	Clear	19	7.57	158	230	7.4	21	194	110	84	170	2.0	6.0	350	240	21	0.14	0.03	25.34	0.19	0.24	6.7	3.5	0.20	B
	Jun-25	Colourless	Odourless	Clear	19	7.28	149	220	7.2	23	206	114	92	174	2.0	6.0	430	220	26	0.13	0.03	25.34	0.19	0.24	6.7	3.5	0.20	B
	Jul-25	Colourless	Odourless	Clear	17	7.75	131	190	7.4	19	184	106	78	160	1.8	5.0	350	280	21	0.13	0.04	26.06	0.20	0.24	6.9	3.6	0.22	B

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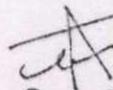
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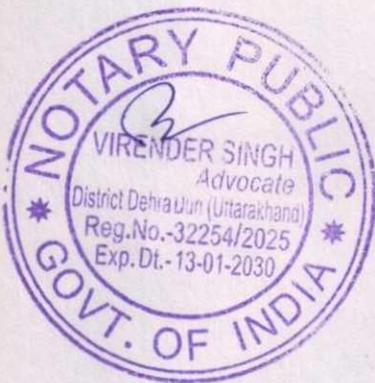


कार्यालय अधिशासी अभियन्ता, निर्माण शाखा, उत्तराखण्ड पेयजल
निगम, भीमताल

कैचीधाम सीवरेज योजना की आख्या

जनपद नैनीताल में कैचीधाम नैनीताल- अल्मोडा मार्ग पर नैनीताल से लगभग 17 कि०मी० एवं भवाली से 09 कि०मी० पर अवस्थित है इस आधुनिक तीर्थ स्तर पर बाबा श्री नीब करौरी महाराज का आश्रम है प्रत्येक वर्ष की 15 जून को यहां पर बहुत बड़े मेले का आयोजन होता है जिसमें देश-विदेश के श्रद्धालु भाग लेते हैं; कैचीधाम उत्तराखण्ड के पर्यटन दृष्टि से एक महत्वपूर्ण स्थल है जिस कारण देश-विदेश से पर्यटक/श्रद्धालु वर्ष भर कैचीधाम मन्दिर के दर्शन हेतु आते हैं। उत्तराखण्ड गठन के पश्चात् कैचीधाम नगर में बहुत तेजी से व्यवसायिक, सरकारी एवं निजी संस्थान स्थापित हो रहे हैं। कैचीधाम की जनसंख्या में अत्यधिक वृद्धि हुई है। पर्यटकों की अधिकता व होटल, बाजार, रिसॉर्ट, होमस्टे आदि की संख्या में बढ़ोत्तरी के कारण सीवरेज की अप्रत्याशित वृद्धि हुई है जिस कारण शहर में सीवरेज व्यवस्था की आवश्यकता है। कैचीधाम सीवरेज योजना की माँग कैचीधाम के स्थानीय निवासियों/जनप्रतिनिधियों द्वारा लगातार की जा रहा है एवं जिला गंगा समिति अध्यक्ष/जिलाधिकारी महोदया, नैनीताल द्वारा सीवर लाईन बिछाये जाने हेतु निर्देशित किया गया है। जिसके समाधान हेतु कैचीधाम सीवरेज योजना का प्राक्कलन अनुमानित लागत 2796.61 लाख विरचित किया जा रहा है। वर्तमान में एस०टी०पी० निर्माण के लिये भूमि का चयन कर लिया गया है। लगभग 1 एम०एल०डी० क्षमता का एस०टी०पी० एवं लगभग 9.5 कि०मी० की सीवर लाईन प्रस्तावित है।


अधिशासी अभियन्ता



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CHAPTER 1. SALIENT FEATURES

Sl. No.	Particulars	Details					
1	Name of Project:	Kainchi Dham Sewerage Scheme					
2	Area/ Block/ District :	Kainchi Dham/ Betalghat/ Nainital					
3	Lat/ Long:	29°25'17.41"N & 79°30'46.29"E					
4	Villages Included :	Niglat Talla & Niglat Malla					
5	Population	Base Year - 2026		Mid Year - 2041		Design Year - 2056	
	Permanent	1028		1210		1424	
	Institutional / Tourist	7012		8256		9719	
	Total	8040		9466		11143	
6	House Hold	Base Year - 2026					
	Total HSC	256					
	Ex. HSC Retained	0					
	Proposed HSC	256					
7	Village wise Population Including Institutional & Tourist (Pop.) & Sewage Discharge (SD)	Base Year - 2026		Mid Year - 2041		Design Year - 2056	
		Pop.	Sewage Discharge in MLD	Pop.	Sewage Discharge in MLD	Pop.	Sewage Discharge in MLD
	Niglat Talla	7,473	0.81	8,798	0.95	10,357	1.12
	Niglat Malla	568	0.06	668	0.07	787	0.08
	Total:	8,040	0.9	9,466	1.0	11,143	1.2
Proposal							
8	Sewerage Zone	There is only one zone proposed based on detail topography of Kainchi Dham and finally sewage outfall into proposed STP.					
9	Sewage Treatment Plant						
	Existing:	Nil					
	Proposed:	1.0 MLD STP proposed in this proposal					
10	Sewage Pumping Station						
	Proposed:	No SPS is required					
11	Details of Sewer Network						
a	Existing Pipe:	Nil					
	Proposed Pipe						
	Type of Pipe	Dia. Of Pipe in mm			Length of Pipe in m		
	b DI K-7 Pipe	150 mm			6,426		
		200 mm			1,858		
		250 mm			855		
		300 mm			59		
	Total:	-			9,198		



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DETAILED PROJECT REPORT OF KAIKOTI DIHAM SEWERAGE SCHEME

Sl. No.	Particulars	Details					
12	Road Cutting & Reinstatement						
	B.M./ S.D.B.C. Road	Length - 4292 m & Area - 5834.79 sqm					
	CC Road	Length - 1758 m & Area - 2420.92 sqm					
13	Operator Room with Toilet & Store	1 no. proposed at proposed STP.					
14	Boundary wall and Gate	136.4 m of Boundary wall and Gate with RCC Retaining Wall for the protection of STP					
15	Depth wise Proposed Pipe	0m - 1.5m	1.5m - 3.0m	3.0m - 4.5m	4.5m - 6.0m	6.0m - 7.5m	7.5m - 9.0m
	150 mm	5,261	902	263	-	-	-
	200 mm	1,830	28	-	-	-	-
	Total:	7,091	930	263	-	-	-
16	Proposed Manhole	Size			Nos.		
	Brick MH	0.9 m			396		
		1.2 m			34		
		1.5 m			10		
	R.C.C. MH	0.9 m			57		
		1.2 m			13		
		1.5 m			9		
		Total			519		
17	Details of Manholes - Depth wise	0m - 1.5m	1.5m - 3.0m	3.0m - 4.5m	Total		
	No. of Manholes	445	56	18	519		
18	Project Implementation Period	18 Months					
19	Schedule of rates followed	DSR (2023), UJN SOR 2023, PWD SOR 2024-25, PWD Letter (Road Cutting Charges) & SOR (Indian Society for Trenchless Technology)					
20	Financial Details						
	Work Cost	2,100.11					Lakh
	Deposit (Charges of PWD/ UKPCL)	346.25					Lakh
	Sub Total :	2,446.36					Lakh
	Contingencies	77.99					Lakh
	Total :	2,524.35					Lakh
	Centage	272.26					Lakh
	Grand Total:	2,796.61					Lakh



A.E.

सेवा में,

उपाधीक्षकरी महोदय,
श्री कैंचीधाम (मैत्रीताल)

द्वारा- उचित माध्यम

विषय: मा० राष्ट्रीय हरित अधिकरण, नई दिल्ली में योजित फकरा में संयुक्त निरीक्षण के राजस्व विभाग से सम्बन्धित विषयक

महोदय,

उपरोक्त विषयक मा० राष्ट्रीय हरित अधिकरण, नई दिल्ली में योजित Original Application No. 290/2025 में पारित आदेश कि 09 July 2025 के अनुप्राण में गठित संयुक्त जांच समिति द्वारा कि 18/08/2025 को स्थान पत्राली से कैंचीधाम क्षेत्रा तक संयुक्त निरीक्षण किया गया, जिसमें राजस्व विभाग की ओर से डिप्टी नॉडी किंग स्थित भवन/होटल आदि के आतिक्रमों के सम्बन्ध में राजस्व अधिकारियों के आधार पर आतिक्रमण चिन्हित किये गये, जिनका विवरण निम्न प्रकार है,

- 1) ग्राम तल्ला-निगलाट नाम- मंगू पीठे w/o प्रिलोचन पीठे एक भूख
- 2) ग्राम तल्ला-निगलाट नाम- विगाँध कन्वाल एक दिन से बना - रेस्टोरेंट,

उक्त दोनों व्यक्तियों को पूर्व में नोटिस प्रिगत किये गये हैं; जिसके सम्बन्ध में वैधानिक कार्यवाही गतिमान है, इसके अतिरिक्त राजस्व विभाग द्वारा समय-समय पर अधिधायकताकर आतिक्रमण चिन्हित करते तथा उनके विरुद्ध वैधानिक/चालानि कार्यवाही की जाती है।

अतः उपरोक्त नुस्खार रिपोर्ट आकर सेवा में प्रेषित है।

महोदय, राष्ट्रपति पाडली की जांच रिपोर्ट सेवा में सादर अग्रसारित,

1/2
21/08/2025
रा० सि० पू०

उत्तराखण्ड राजप
राजस्व उपनिरीक्षक
21/08/2025
RST
Kudali



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कार्यालय उपजिलाधिकारी, नैनीताल।

पत्रांक 1141 /र०का०/2025

दिनांक 22 अगस्त, 2025

सेवा में,

उपजिलाधिकारी,
श्री कैची धाम।विषय:- मा० राष्ट्रीय हरित अधिकरण, नई दिल्ली में योजित **Original Application No. 290/2025** के सम्बन्ध में।

महोदया,

उपरोक्त जिलाधिकारी महोदय नैनीताल के कार्यालय संख्या 70 (1)/23-स्थानीय निकास/2025 दिनांक 06 अगस्त, 2025 के द्वारा का संदर्भ ग्रहण करने का कष्ट करें जिसके द्वारा परामर्शदाता (न्यायिक), Cunsultant (Judicial) राष्ट्रीय हरित अधिकरण, प्रधान न्यायपीठ, नई दिल्ली के ई मेल पत्र दिनांकित 17 जुलाई, 2025 से मा० राष्ट्रीय हरित अधिकरण, नई दिल्ली में योजित Original Application No. 290/2025 में पारित आदेश दिनांक 09 जुलाई, 2025 के अनुपालन में कमेटी गठित कर प्रकरण में जाँच कर संयुक्त जांच आख्या उपलब्ध कराये जाने के निर्देश प्राप्त है।

उक्त के क्रम में तहसीलदार नैनीताल द्वारा अपने कार्यालय पत्र संख्या 1140/र०का०/2025 दिनांक 22 अगस्त, 2025 से अवगत कराया गया है कि राजस्व विभाग की ओर से राजस्व उपनिरीक्षक भवाली द्वारा शिप्रा नदी/नाले किनारे स्थित भवन/होटल आदि के अतिक्रमण के सम्बन्ध में राजस्व अभिलेखों के आधार पर अतिक्रमण चिन्हित किये गये जिनका विवरण निम्नवत है:-

- 1-लियाकत हुसैन पुत्र शहीद बक्श निवासी भवाली।
- 2-मनोहर हुसैन पुत्र शहीद बक्श निवासी भवाली।
- 3-आदिल कुरैशी पुत्र हिजबुल रहमान निवासी भवाली।
- 4-मनोज कुमार गौतम पुत्र हुकुम सिंह निवासी भवाली।
- 5-भूपाल सिंह पुत्र भवान सिंह रौतेला निवासी भवाली।
- 6-खजान चन्द्र भट्ट पुत्र पानदेव निवासी भवाली।
- 7-सुनील कुमार पुत्र गुलाब राम निवासी भवाली।
- 8-मदन सिंह बिष्ट पुत्र पदम सिंह बिष्ट निवासी भवाली।

उक्त भूमि राजस्व अभिलेखों में रौली/नाले के रूप में दर्ज है जो शिप्रा नदी के नाम से जानी जाती है। उक्त नाले से लगी हुई लोक निर्माण विभाग की सड़क है। उपरोक्त अतिक्रमण नाले व उससे लगी हुई लोक निर्माण विभाग की भूमि पर किया गया है। पूर्व में राजस्व विभाग एवं लोक निर्माण विभाग द्वारा संयुक्त निरीक्षण किया गया। निरीक्षण उपरान्त लोक निर्माण विभाग द्वारा उपरोक्त अतिक्रमणकारियों को नोटिस निर्गत किये गये है तथा वर्तमान में कार्यवाही लोक निर्माण विभाग के स्तर पर गतिमान है।

अतः तहसीलदार नैनीताल से प्राप्त आख्या मूल में संलग्न कर प्रेषित है।

संलग्नक:-

उक्तानुसार।

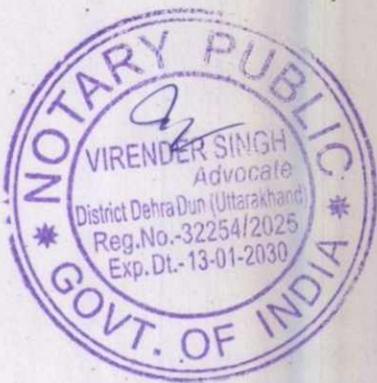


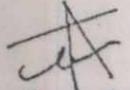
(नवाजिश खलीक)
उपजिलाधिकारी,
नैनीताल।

कार्यालय अधिशासी अभियन्ता, निर्माण शाखा, उत्तराखण्ड पेयजल
निगम, भीमताल

कैचीधाम सीवरेज योजना की आख्या

जनपद नैनीताल में कैचीधाम नैनीताल- अल्मोड़ा मार्ग पर नैनीताल से लगभग 17 कि०मी० एवं भवाली से 09 कि०मी० पर अवस्थित है इस आधुनिक तीर्थ स्तर पर बाबा श्री नीब करौरी महाराज का आश्रम है प्रत्येक वर्ष की 15 जून को यहां पर बहुत बड़े मेले का आयोजन होता है जिसमें देश-विदेश के श्रद्धालु भाग लेते हैं; कैचीधाम उत्तराखण्ड के पर्यटन दृष्टि से एक महत्वपूर्ण स्थल है जिस कारण देश-विदेश से पर्यटक/श्रद्धालु वर्ष भर कैचीधाम मन्दिर के दर्शन हेतु आते हैं। उत्तराखण्ड गठन के पश्चात् कैचीधाम नगर में बहुत तेजी से व्यवसायिक, सरकारी एवं निजी संस्थान स्थापित हो रहे हैं। कैचीधाम की जनसंख्या में अत्यधिक वृद्धि हुई है। पर्यटकों की अधिकता व होटल, बाजार, रिसॉर्ट, होमस्टे आदि की संख्या में बढ़ोत्तरी के कारण सीवरेज की अप्रत्याशित वृद्धि हुई है जिस कारण शहर में सीवरेज व्यवस्था की आवश्यकता है। कैचीधाम सीवरेज योजना की माँग कैचीधाम के स्थानीय निवासियों/जनप्रतिनिधियों द्वारा लगातार की जा रहा है एवं जिला गंगा समिति अध्यक्ष/जिलाधिकारी महोदया, नैनीताल द्वारा सीवर लाईन बिछाये जाने हेतु निर्देशित किया गया है। जिसके समाधान हेतु कैचीधाम सीवरेज योजना का प्राक्कलन अनुमानित लागत 2796.61 लाख विरचित किया जा रहा है। वर्तमान में एस०टी०पी० निर्माण के लिये भूमि का चयन कर लिया गया है। लगभग 1 एम०एल०डी० क्षमता का एस०टी०पी० एवं लगभग 9.5 कि०मी० की सीवर लाईन प्रस्तावित है।




अधिशासी अभियन्ता

उत्तराखण्ड शासन
आवारा अनुभाग-2
ई फाइल संख्या-E 75892
देहरादून : दिनांक: 04 अगस्त, 2025

अधिसूचना

अधिसूचना संख्या: 2095(2)/V-2/2017-05(आ0)/2017 टी.सी. दिनांक: 14.12.2017 के द्वारा जिला स्तरीय विकास प्राधिकरण, नैनीताल का विकास क्षेत्र अधिसूचित किया गया है। शासनादेश संख्या: 626/V-2/21, दिनांक 17.03.2021 के द्वारा वर्ष 2016 से पूर्व के प्राधिकरणों एवं विनियमित क्षेत्रों को छोड़कर, नए सम्मिलित क्षेत्रों में मानचित्र स्वीकृति की प्रक्रिया को अग्रिम आदेशों तक स्थगित किया गया है।

उत्तराखण्ड नगर एवं ग्राम नियोजन तथा विकास अधिनियम, 1973 की धारा-3 द्वारा प्रदत्त शक्तियों का प्रयोग करते हुए उक्त अधिसूचना में आंशिक संशोधन करते हुए निम्नलिखित भू-भागों को जिला स्तरीय विकास प्राधिकरण, नैनीताल के विकास क्षेत्र के रूप में अधिसूचित किये जाने की श्री राज्यपाल महोदय सहर्ष स्वीकृति प्रदान करते हैं:-

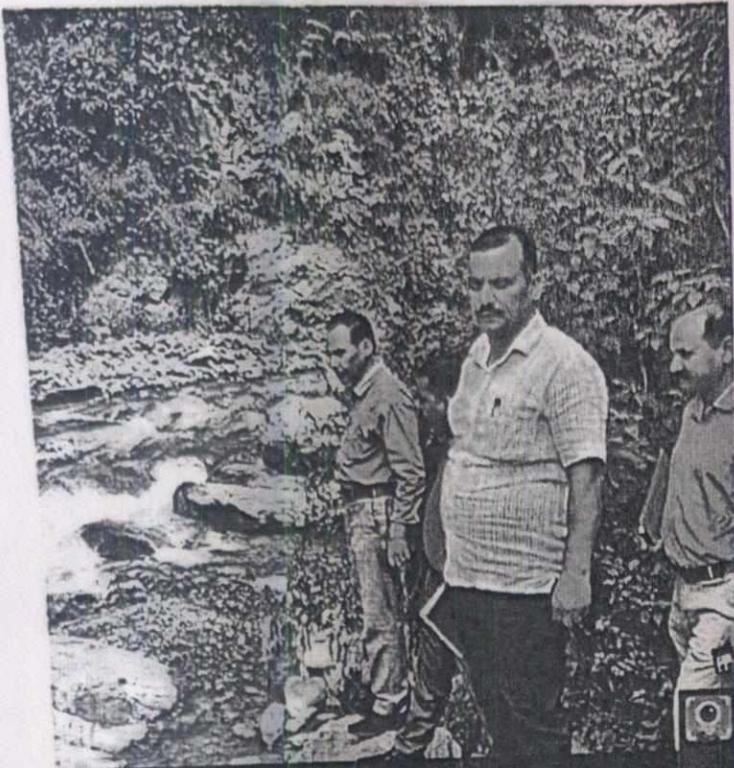
1. जिला-नैनीताल में खुटानी-विनायक-चांफी-धारी-धानाचूली-शहरफाटक व धानाचूली-भटेलिया तक मुख्य मोटर मार्ग के दोनों ओर 200 मी० का हवाई क्षेत्र।
2. जिला-नैनीताल में हल्द्वानी-रामनगर मुख्य मोटर मार्ग के मध्य स्थित राजस्व ग्राम कालादूंगी-बैलपड़ाव छोई का समस्त क्षेत्र।
3. रामनगर-मोहान एवं रामनगर-पीरूमदारा मुख्य मोटर मार्ग का समस्त क्षेत्र।
4. जिला-नैनीताल में काठगोदाम-हैड़ाखान मुख्य मोटर मार्ग के दोनों ओर 200 मी० का हवाई क्षेत्र।
5. भीमताल से लगे जन्तवाल गांव, बोहराकून एवं जंगलिया गांव का समस्त क्षेत्र।
6. कैंची धाम, नैनीताल में हो रहे निर्माण कार्यों को नियंत्रित किये जाने हेतु कैंची धाम के 02 कि०मी० की परिधि का क्षेत्र।

2- उपरोक्त उल्लिखित क्षेत्र यदि शासनादेश संख्या: 626 दिनांक: 17.03.2021, जिसमें मानचित्र स्वीकृति की प्रक्रिया स्थगित है, में सम्मिलित है तो उक्त क्षेत्रों को शासनादेश संख्या: 626 दिनांक: 17.03.2021 की परिधि से अवमुक्त किया जाता है।

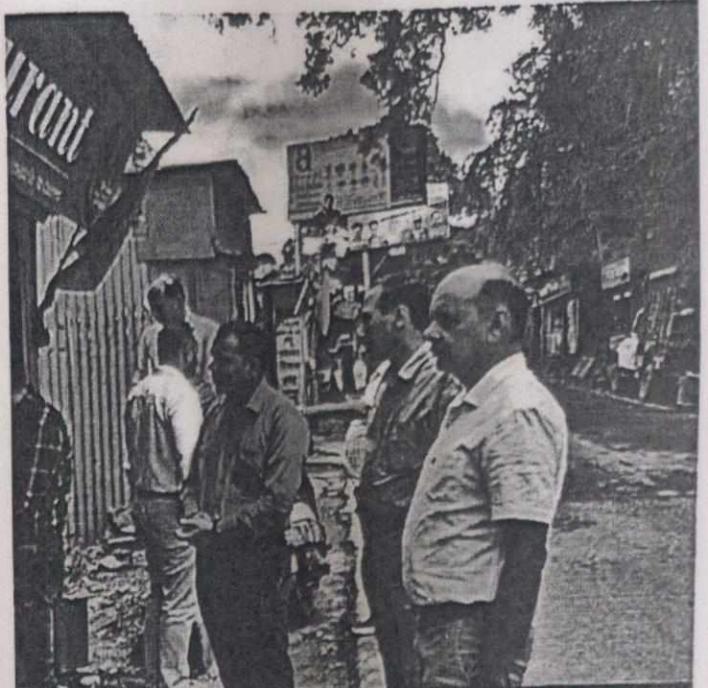
3- अधिसूचना संख्या: 2095(2)/V-2/2017-05(आ0)/2017 टी.सी. दिनांक: 14.12.2017 एवं शासनादेश संख्या: 626/V-2/21, दिनांक 17.03.2021 में उपरोक्त संशोधन के अतिरिक्त अन्य प्रावधान यथावत लागू रहेंगे।



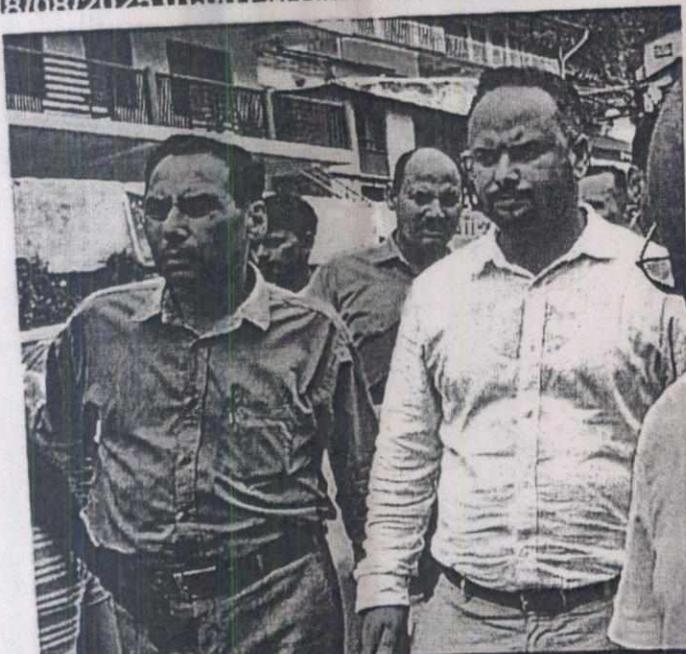
(आर.मीनाक्षी सुन्दरम)
प्रमुख सचिव ।



Bhowali Range, Uttarakhand, India
Cgc8+733, Bhowali Range, Uttarakhand 263132, In
at 29.421137° Long 79.515122°
18/08/2025 01:06 PM GMT +05:30



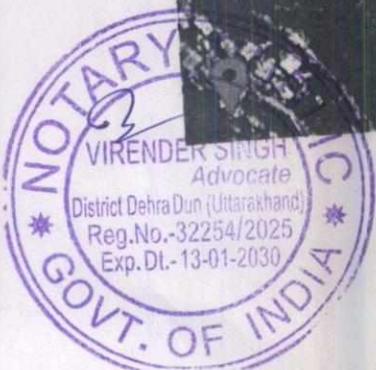
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Lat 29.38275° Long 79.520044°
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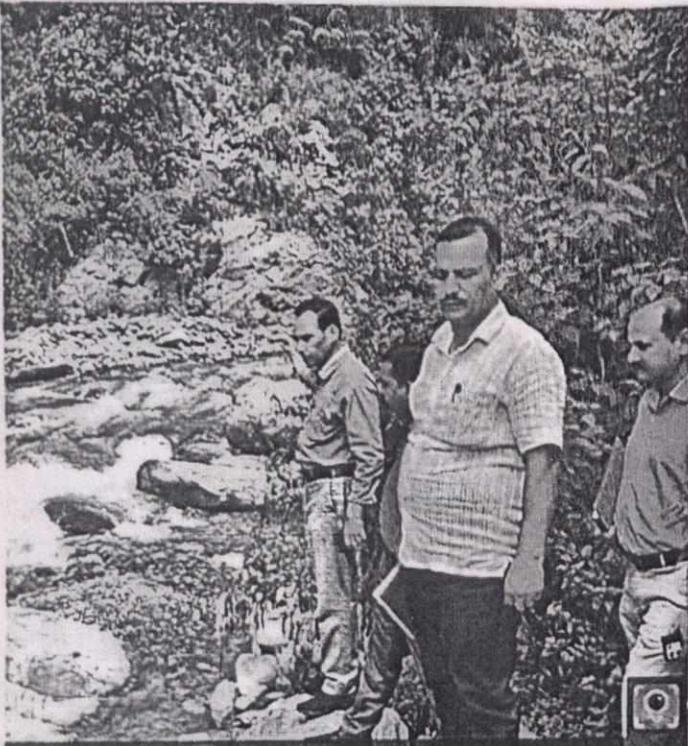


Bhowali Range
Cgf6+8v5, Nh109, Bho
Lat 29.423178° Long 7

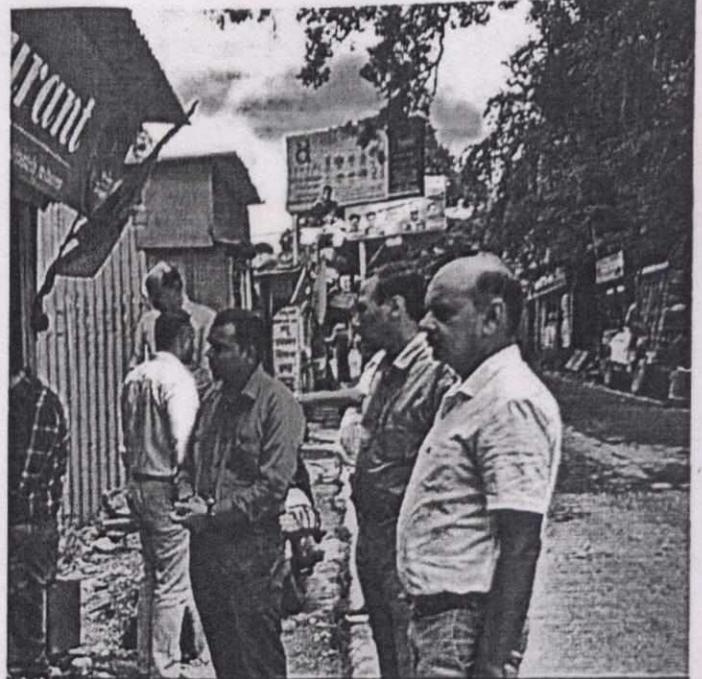


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9gm8+cxm, Malli Bazaar Rd, Bhowali, Sukha, Uttarak
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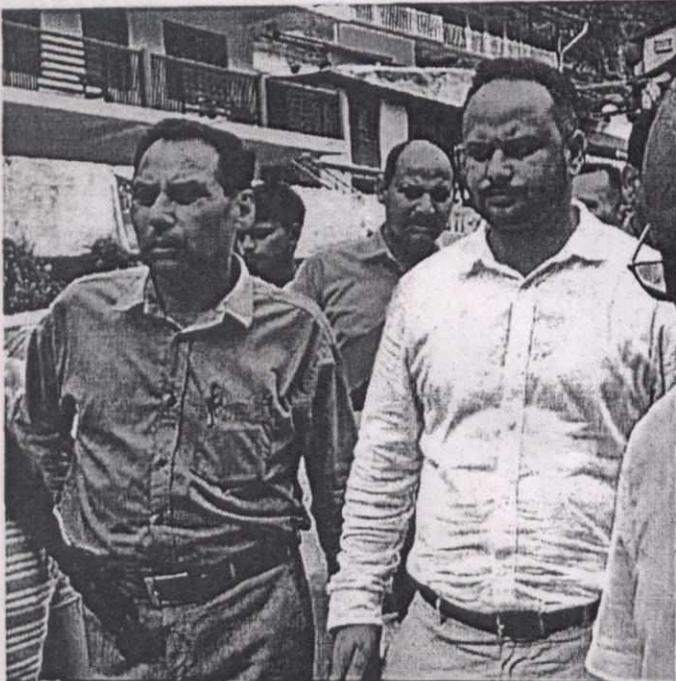




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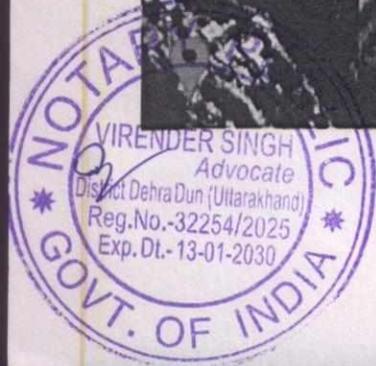
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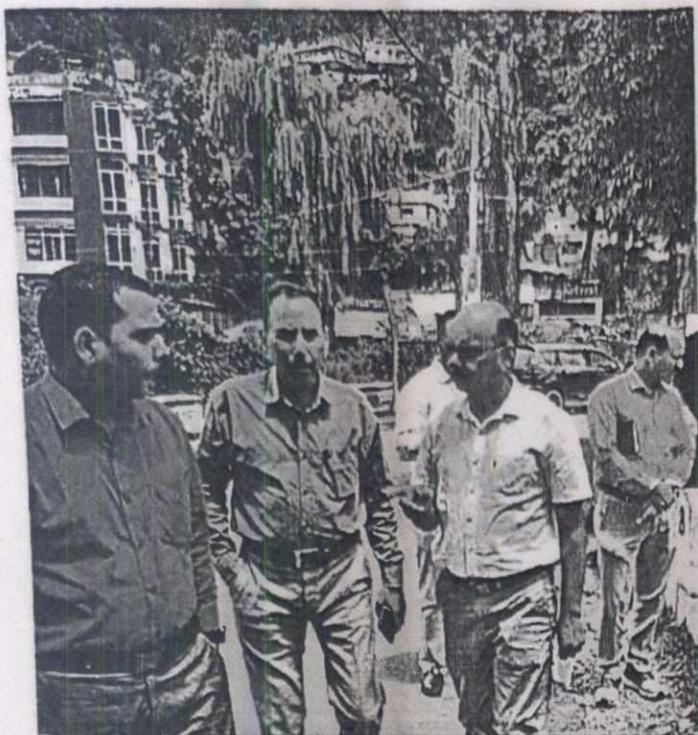


Bhowali Range
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Lat 29.423178° Long 79.515122°

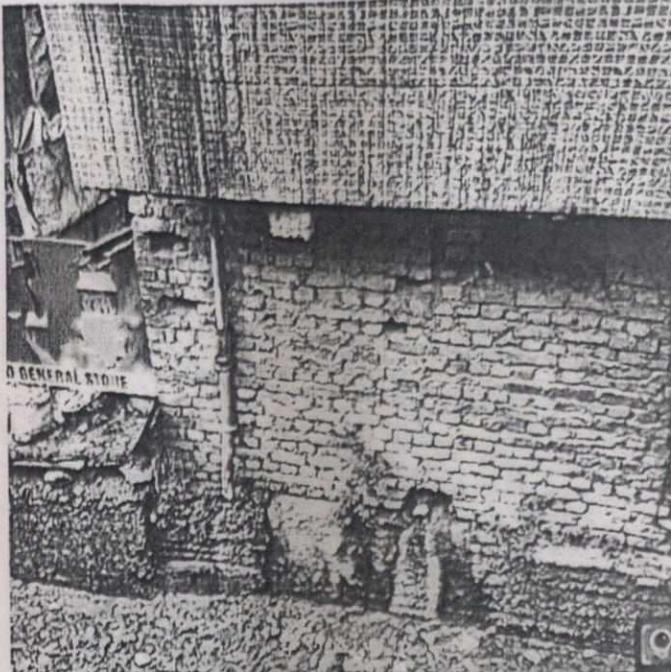


Sukha, Uttarakhand, India
9gm8+cxm, Malli Bazaar Rd, Bhowali, Sukha, Uttarakhand
263132, India
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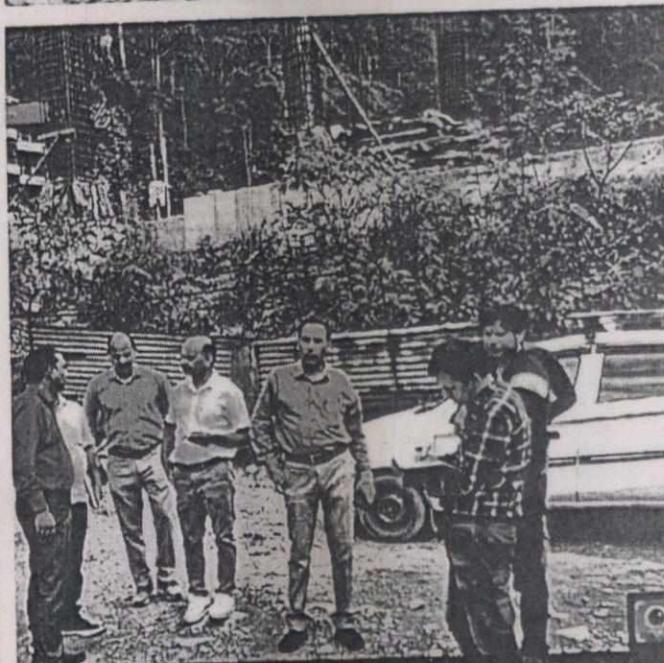
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263132, India
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Sukha, Uttarakhand, India
9gm9+755, Haldwani - Bhowali Rd, Bhowali, Sukha
Uttarakhand 263132, India
Lat 29.383115° Long 79.517856°
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Sukha, Uttarakhand, India
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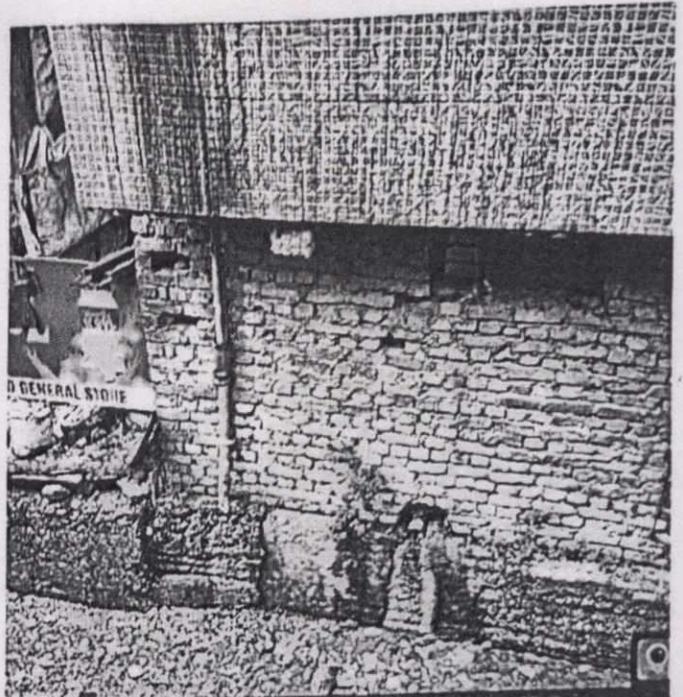
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Kainchi Dham Baba Neeb Karori Ashram, Bhowali
Uttarakhand 263132, India
Lat 29.421636° Long 79.513684°
18/08/2025 01:12 PM GMT +05:30

NOTARY
WIRENDER SINGH
Advocate
District Dehra Dun (Uttarakhand)
Reg.No.-32254/2025
Exp.Dt.-13-01-2030
GOVT. OF INDIA

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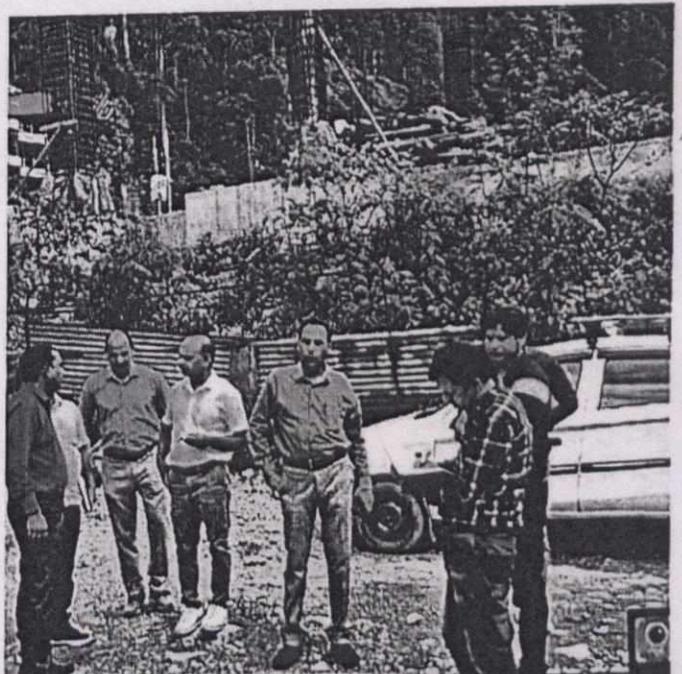
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Sukha, Uttarakhand, India
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Bhowali Range, Uttarakhand, In
Kainchi Dham Baba Neeb Karori Ashram, Bhowali R
Uttarakhand 263132, India
Lat 29.421636° Long 79.513684°
18/08/2025 01:12 PM GMT +05:30

NOTARY
VIRENDER SINGH
Advocate
District Dehra Dun (Uttarakhand)
Reg.No.-32254/2025
Exp.Dt.-13-01-2030
GOVT. OF INDIA

28-08-25

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